

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 693/2023**

**IN THE MATTER OF**

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

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Respondent

Through



Gigi C. George Advocate

Standing Counsel (UOI)

Ch. No. 457, Lawyers Block,

DHC, New Delhi

[Gigicgeorge.adv42@yahoo.in](mailto:Gigicgeorge.adv42@yahoo.in)

M-9810625315

Date: 08.01.2025

Place: New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI.

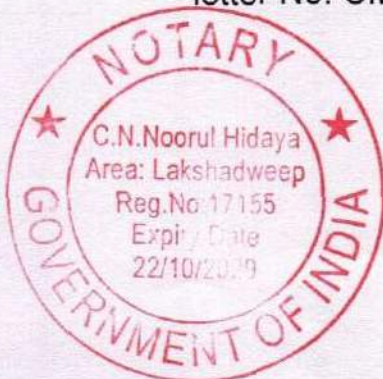
ORIGINAL APPLICATION NO.693/2023

Suo- Motu matter "Pollution Control Boards are the Weak Link"- Progress report indicating compliance of the Order of Hon'ble NGT dated. 11.09.2024- Affidavit submitted -Regarding.

REPLY BY WAY OF AFFIDAVIT IN COMPLIANCE OF THE ORDER DATED  
11.09.2024

I, Rajthilak, S IFS, S/o Shri Selvaraj G aged 38 years, the Member Secretary, Lakshadweep Pollution Control Committee (herein after to be referred as LPCC) having its office in the Department of Science & Technology, Administration of the Union Territory of Lakshadweep, Kavaratti – 682555 do hereby solemnly affirm and declare as under: -

1. That deponent perused and verified the official records and having understood the directions issued by the Hon'ble National Green Tribunal, Principal Bench, New Delhi (herein after to be referred as NGT) in Original Application No.693 of 2023 arising from the Suo Motu cognizance taken on the news Item Titled "Pollution Control Boards are the Weak Link" appeared in Deccan Herald dated 24.10.2023.
2. That the deponent is filing this reply affidavit before this Hon'ble Tribunal in relation to the points raised in the order of this Hon'ble Tribunal dated 11.09.2024 and as directed by the Central Pollution Control Board as per their letter No. CM-13011/174/2023-LAW-HO dated 23.09.2024.



C.N.NOORUL HIDAYA  
ADVOCATE & NOTARY  
GOVT. OF INDIA, Area: Lakshadweep  
Reg.No:17155, Expiry Date:22/10/2029

3. That in response to the progress report indicating compliance of this order regarding filling up of vacant posts; it is submitted that the Ministry of Environment, Forest & Climate Change, Govt. of India has sanctioned following 5 posts vide Order No. Q-17015/6/1999-CPW(p)(t) dated 09.12.2002.

**(Annexure-I)**

- |                                |     |
|--------------------------------|-----|
| 1. Junior Scientific Assistant | - 1 |
| 2. Junior Lab. Assistant       | - 2 |
| 3. Field Attendant             | - 2 |

4. Subsequently the Administrator, Union Territory of Lakshadweep has created the above post vide Office Order F.No.15/4/97-S&T Vol.II dated 05.04.2003.

**(Annexure-II)** The recruitment Rule for the above post were made and notified in the Lakshadweep Gazette vide Vol.XXXIX-No.4 on 05.04.2003 **(Annexure-III)**. All the above posts were filled on 26.12.2003.

5. The Junior Scientific Assistant (JSA) was promoted to the post of Senior Chemist of the Department of Science & Technology and the post of Junior Scientific Assistant was lying vacant from 01.02.2011 onwards. The vacant post of JSA was filled on 17.09.2012. The incumbent resigned from the post of Junior Scientific Assistant for better employment on 26.07.2017 and the post of Junior Scientific Assistant fell vacant again.

6. Out of the two Junior Laboratory Assistant, one post of Junior Laboratory Assistant was vacant w.e.f. 19.11.2013 as the incumbent resigned. The other post of Junior Laboratory Assistant was promoted as Laboratory Assistant in Department of Science & Technology and hence the post was lying vacant from 26.06.2018. Subsequently one Field Attendant was promoted as Junior Laboratory Assistant on 01.03.2019.



*C.N. Noorul Hidayah*  
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 ADVOCATE & NOTARY  
 GOVT. OF INDIA, Area: Lakshadweep  
 Reg.No:17155, Expiry Date:22/10/2029

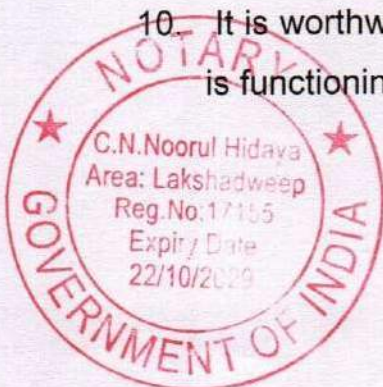
7. One Field Attendant resigned on 31.10.2013. The other post Field Attendant fell vacant consequent upon the promotion of incumbent as Junior Laboratory Assistant from 01.03.2019.

8. Details of staff strength is as under:

S. No	DESIGNATION	Grade	No. of post	Date of appointment	No. of Vacancy	Post fell vacant since	Reason for Vacancy
1	Junior Scientific Assistant	C	1	26.12.2003	1	26.07.2017	Incumbent resigned for better employment
2	Junior Laboratory Assistant	C	2	26.12.2003	1	26.06.2018	Incumbent resigned
3	Field Attendant (MSE(Tech))	C	2	26.12.2003	2	31.10.2013 & 01.03.2019	Upon resignation and by promotion of the respective incumbent
	Total		5		4		

9. It is also submitted that 4 posts (i.e. JSA- 1, JLA-1, Field Attendant /Multi skilled Employees -2) stand abolished for lying vacant for more than 5 years as per the Office Memorandum issued by the Dept. of Expenditure, Ministry of Finance, Govt. of India vide F. No.7(1) E-contd-1/2017(Part-III) dated 04.01.2024 (**Annexure-IV**) and as such no post is lying vacant in the Lakshadweep Pollution Control Committee at present.

10. It is worthwhile to mention that the Lakshadweep Pollution Control Committee is functioning with administrative and technical support from the Department of



*(Handwritten Signature)*  
 C.N. NOORUL HIDAYA  
 ADVOCATE & NOTARY  
 GOVT. OF INDIA, Area: Lakshadweep  
 Reg.No:17155, Expiry Date:22/10/2029

Science & Technology, Lakshadweep Administration. The department has issued duty allocation order vide F.No.01/01/2023-S&T dated 10.01.2024 (**Annexure V**) wherein the following officials of the department are assigned various duties dealing with Lakshadweep Pollution Control Committee.


Sl. No.	Name & Designation	Duties Assigned
1.	Shri A.I. Muhsin, Scientist	I. Water quality Monitoring Programme II. Air quality Monitoring Programme III. Consent/Management/Authorization IV. Sewage Treatment Plant and allied subjects V. Solid waste management VI. Hazardous waste Management VII. E-waste Management VIII. Biogas Plants & allied subjects IX. Data validation of Water and Air
2	Dr. P.P. Thaha Scientist	i. Plastic waste management ii. Battery waste management iii. Biomedical waste management iv. Construction and demolition waste Management v. Dairy Farm Waste
3.	Smt. C.N. Thajunnisa Junior Scientific Officer	I. Biogas and allied correspondence II. Abatement of pollution III. Finance and Account matters of LPCC
4.	Smt. M.K. Habsabi Senior Lab. Technician	i. Biomedical waste and related matters ii. Plastic waste and allied correspondence iii. Parliament Questions related to pollution control iv. Battery waste & allied correspondence v. NGT matters related with strengthening of Laboratory vi. NGT matters related with Bio medical waste vii. RTI matters related with LPCC viii. Dairy farm waste and related correspondence



*(Handwritten Signature)*  
C.N. NOORUL HIDAYA  
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5	Shri.Abdul Nazer U Senior Chemist	<ul style="list-style-type: none"> <li>i. Solid waste management</li> <li>ii. Hazardous waste Management</li> <li>iii. E-waste Management and</li> <li>iv. related correspondence</li> <li>v. Consent management/Authorization</li> <li>vi. Court matters related with LPCC</li> <li>vii. Meeting of LPCC</li> <li>viii. Various representation and complaints</li> <li>ix. Correspondence of Bio toilets</li> <li>x. Sewage treatment plant &amp; related matters.</li> </ul>
6	Smt. Nihad, Laboratory Technician	<ul style="list-style-type: none"> <li>i. National Water Management Programme</li> <li>ii. National Air Quality Monitoring Programme</li> <li>iii. Coastal Water Monitoring Programme</li> <li>iv. Operation and Maintenance of laboratory</li> <li>v. Purchase of laboratory equipments and chemicals</li> <li>vi. Studies related with ground water and allied correspondence</li> <li>vii. Data validation &amp; report preparation</li> <li>viii. Analysis of water &amp; air samples</li> </ul>
7.	Shri B.P. Mohammed Arif, Laboratory Assistant	<ul style="list-style-type: none"> <li>i. Noise pollution and allied correspondence</li> <li>ii. Correspondence on training/workshop/conference related with LPCC</li> <li>iii. Visit of CPCB officials</li> <li>iv. Miscellaneous correspondence related with pollution</li> <li>v. Chemical preparation for water quality monitoring programme</li> <li>vi. Sampling of Water and Air</li> <li>vii. Assisting the Lab. Technician for analysis of water and air samples.</li> </ul>

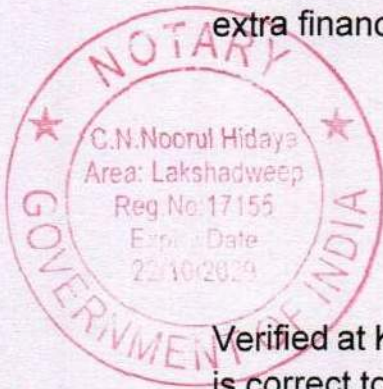


  
 C.N. NOORUL HIDAYA  
 ADVOCATE & NOTARY  
 GOVT. OF INDIA, Area: Lakshadweep  
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11. Recruitment Rules, Qualifications and their classifications for the posts mentioned in SI.No.1-7 notified in the Lakshadweep Gazette of Extra Ordinary as per F.No.1/2/2010-S&T (1) dated 23.04.2010 (**Annexure-VI**)
12. That it is submitted that Department of Science & Technology, Lakshadweep Administration is equipped with sufficient laboratory facilities to meet the requirements of LPCC.
13. That further it is submitted that there are no major Industries functioning in the UT of Lakshadweep. The number of Consent/Authorisation issued by LPCC to various establishments till today are given as below:

S. No.	Consent/Authorisation issued	Number
1	Consent to Establish (CTE)& Consent to Operate (CTO)	14
2.	Authorization to Health Care Facilities (HCF)	48

14. That it is evident that only limited proposals come before LPCC for Consents and Authorization as the UT of Lakshadweep is a small territory with no major Industries (Mining and Thermal Power Plants etc.). Consent process is also supported by Sub Committee duly constituted for the above purpose vide F.No. LD-03001/1/2019-LPCC-UT-LKS-Part-(1) dated 14.01.2020 which is annexed as **Annexure-VII**
15. That in view of the foregoing paragraphs, it is humbly submitted that the work of LPCC can be efficiently managed with the existing arrangement without any extra financial implications.



*S. L. H.*  
Deponent

Verification

Verified at Kavaratti on 7<sup>th</sup> January, 2025 that the content of above reply affidavit is correct to the best of my knowledge and belief as per the details derived from the official records. Nothing material has been concealed there from.

*S. L. H.*  
Deponent

EXECUTED & SIGNED IN MY PRESENCE  
ON 07.01.2025 AT LAKSHADWEEP

ATTESTED

*S. L. H.*  
C.N. NOORUL HIDAYAT  
ADVOCATE & NOTARY  
GOVT. OF INDIA, Area: Lakshadweep  
Reg.No:17155, Expiry Date:22/10/2029



No.Q-17015/6/99-CPW(pt.)

Government of India

Ministry of Environment &amp; Forests

Paryavaran Bhavan, CGO Complex, Lodi Road

New Delhi, the 9<sup>th</sup> December, 2002**ORDER**

Sanction of the President is hereby conveyed for strengthening the Lakshadweep Pollution Control Committee by providing salary support for the following staff to be recruited namely :-

Sl.No.	Designation and Scale of Pay	Posts suggested	Monthly salary (in Rs.)	Salary for 1 <sup>st</sup> Year (in Rs.)
1.	Junior Scientific Assistant (Rs. 5000-8000)	1	8,200	98,400
2.	Junior Laboratory Assistant (Rs.3050-4590)	2	4,925	1,18,200
3.	Field Attendant (Rs.2750-4400)	2	4,572	1,03,416
<b>TOTAL</b>		<b>5</b>		<b>3,20,016</b>

2. The staff salary support as proposed above will be subject to the following terms and conditions :-

- (i) The salary support will be provided only for the staff sanctioned by this Ministry and this support will continue only till the end of the X Five Year Plan.
- (ii) While all efforts would be made to provide the assistance during the 10<sup>th</sup> Plan, the Central Government reserves the right to discontinue or curtail the assistance at any time without assigning any reason.
- (iii) The proposed staff will belong to the UT PCC concerned and shall not be the liability of the Central Government for any purpose.
- (iv) UT Administration will be required to continue the sanctioned posts beyond X Plan for which they will bear salary cost of the staff.
- (v) UT PCCs will have to ensure that recruitment to the suggested staff is made within six months from the date of sanction.
- (vi) Assistance will be admissible only in respect of these new posts and to the extent period during which the posts are actually manned.

- (vii) UT Admn. will not change designations of the suggested staff. However, they may change the pay scales as per the norms of UT Administration concerned but not exceeding total sanctioned amount and the number. UT Admn. will not make changes in respect of technical and scientific staff.
- (viii) If the pay scales are enhanced by the UT Admn., the assistance will be limited to the pay scale mentioned in the sanction.
- (ix) The sanctioned amount will be directly released to UT PCCs.
- (x) Staff possessing requisite qualifications and experience will be recruited. UT PCCs will co-opt one Member from this Ministry in the Selection Committee.
- (xi) The posts will be operated by the UT PCC only in the scale prevailing for corresponding posts in the respective UTs.
- (xii) Assistance will be discontinued if the posts are diverted or they are filled up with unqualified persons.
- (xiii) In respect of UTs which have not yet given undertaking to bear the expenditure after the 10<sup>th</sup> Plan period, funds will be released only after such an undertaking is received from the concerned UT PCCs.
- (xiv) During each financial year, PCCs will prepare action plan for performing various activities and communicate it to this Ministry.
- (xv) The monitoring of the project of strengthening will be done through :-  
(a) Monitoring Committee set-up by the CPCB in consultation with this Ministry;  
(b) Visits to the concerned UT PCC.  
(c) Quarterly report to this Ministry.
- (xvi) The UT PCCs will furnish Utilisation Certificate and Expenditure Statement to this Ministry in the beginning of each financial year.
3. The expenditure involved will be met from the funds under the scheme "Assistance for Abatement of Pollution" each year.
4. This sanction has been issued under the powers delegated to the Ministries/Departments and with the concurrence of Integrated Finance Division of this Ministry vide their Dy. No.2029/IFD/02 dated 25.11.2002.

(K.V. Mathew)

Under Secretary to the Govt. of India.

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Copy to :-

1. Chairman, Lakshadweep Pollution Control Committee, Kavaratti
2. Member Secretary, Lakshadweep Pollution Control Committee, Kavaratti
3. Member Secretary, Central Pollution Control Board, Delhi.
4. Secretary, Department of Environment, Lakshadweep Admn., Kavaratti
5. Secretary, Finance Department, Lakshadweep Admn. Kavaratti
6. Pay & Accounts Officer, Ministry of Environment & Forests, New Delhi
7. IFD/B&A
8. Sanction folder/Guard file/Spare copies.

**OFFICE ORDER**


Sub : - Lakshadweep Pollution Control Committee-Creation of group C and D  
Plan posts- Orders Issued.

Ref: - Letter No.Q/17015/6/0-CPW(Pt) dated 09.12.2002 of Ministry of  
Environment & Forests, New Delhi

Administrator Union Territory of Lakshadweep is pleased to create the following plan posts of group C & I as sanctioned by the Ministry of Environment & Forests vide letter cited above from the date of filling up of the posts till 29.2.2004 for strengthening of Lakshadweep Pollution Control Committee.

Sl.No.	Name of Post	No.of Post	Scale of Pay
1	Junior Scientific Assistant	1	4500-125-7000
2	Junior Laboratory Assistant	2	3050-75-3950-80-4590
3	Filed Attendant	2	2550-55-2660-60-3200

The expenditure involved is debitale to the fund being provided by the Ministry for the salary support for above menoned posts during X Five Year Plan period.

  
(K.S.Mehra)  
Administrator

To

The Under Secretary to the Cvt. of India,  
Ministry of Environment & Fests,  
Pariyavaran Bhawan, C.G.O Complex, Lodhi Road,  
New Delhi.

- Copy to : 1) The Chairman, Central Pution Control Board, Parivesh Bhawan, East Arjun Nagar, , Delhi - 11032  
2) The Chairman, Lakshadweep Pollution Control Committee.  
3) The Member Secretary, akshadweep Pollution Control Committee

2414 Annexure III

# The Lakshadweep Gazette

PUBLISHED BY AUTHORITY

Annexure - VII 200  
(12)



## EXTRAORDINARY

VOL. XXXIX. No. 4, MONDAY, 7<sup>th</sup> APRIL, 2003 / 17<sup>th</sup> CHAITRA, 1924 (SAKA)

ADMINISTRATION OF THE  
UNION TERRITORY OF LAKSHADWEEP  
(LAKSHADWEEP POLLUTION CONTROL COMMITTEE)

Kavaratti Island,  
Dated: 05-04-2003.

### NOTIFICATION

**F.NO. 15/4/97-S&T- VOL-II:** - In exercise of the powers conferred by the Government of India, Ministry of Home Affairs vide their Notification No.2/7/63-LMA dated 4th February, 1963, the Administrator, Union Territory of Lakshadweep makes the following Rules regulating the method of recruitment to the post of Junior Scientific Assistant/ Junior Laboratory Assistant/Field Attendant in the Lakshadweep Pollution Control Committee under the Administration of the Union Territory of Lakshadweep, namely: -

**1. Short title and commencement:** - (i) These rules may be called the Lakshadweep Pollution Control Committee of Lakshadweep Administration (Group 'C' and 'D' Technical Posts ) Recruitment Rules, 2003.

(ii) They shall come into force from the date of its publication in the Lakshadweep Gazette.

**2. Number of posts, classification, scale of pay, method of recruitment etc:-** The number of posts, classification and scale of pay attached thereto shall be as specified in Column 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age limit, qualification etc:-** The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be specified in column 5 to 14 of the said schedule.

**4. Disqualification:** - No person,

- (a) who has entered or contracted a marriage with a person having a spouse living; or
  - (b) who having a spouse living, has entered in to or contracted a marriage with any person;
- shall be eligible for appointment to any of the said posts

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and other party to the marriage and that there are other grounds for so doing exempt any person from the operation of these rule.

5. **Power to relax:** - Where the Administrator, U.T. of Lakshadweep is of the opinion that it is necessary to expedient so to do, he may, by order for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of person except Rule 4 of these rules.

6. **Savings:** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for SC, ST, Ex-Servicemen and other special category of persons in accordance with the orders issued by the Central Government from time to time in this regard.

Sd/  
(K.S. MEHRA, IAS)  
Administrator.

### SCHEDULE

#### A. Recruitment Rules for the Post of Junior Scientific Assistant in the Lakshadweep Pollution Control Committee, U.T. of Lakshadweep

- |  |   |  |
|--|---|--|
| 1. Name of Post  | : | Junior Scientific Assistant.                                     |
| 2. Number of Post  | : | 1 (Subject to variation depending on workload).                  |
| 3. Classification  | : | General Central Service Group 'C' Non- Gazetter Non-Ministerial. |
| 4. Scale of Pay  | : | 4500 - 125 - 7000.   |
| 5. Whether selection or non-selection post   | : | Selection.   |
| 6. Whether benefit of added years of service admissible under rule 30 of CCS (Pension) Rules, 1972 | : | NA   |
| 7. Age limit for direct recruitment  | : | 18-27 years.   |

**Note:** Relaxable for Govt. employees, SC/S' candidates, Ex-Servicemen and other special categories of person in accordance with the Govt. of India instructions from time to time. The crucial date for determining the age limit shall be the last date on which Employment Exchange is asked to sponsor candidates.

- |  |   |  |
|--|---|--|
| 8. Educational and other qualifications prescribed | : | <b>Essential:</b> - Graduation in Chemistry. |
|--|---|--|

- Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not applicable.
10. Period of probation : 2 years.
11. Method of recruitment : By direct recruitment  
whether by direct recruitment or by deputation transfer and or by promotion percentage of vacancies to be filled by various methods : **Note:** - vacancies caused by the incumbent leaving on deputation or long illness or study or under other circumstances for a duration of a year or more may be filled on deputation from officer as per the guidelines of the Central Govt.
12. In the case of recruitment by promotion/deputation/transfer/grades from which promotion/deputation/transfer is to be made : NA
13. If a DPC/ Selection Committee exists, what is its composition :  
1. Secretary (Science & Tech.) - Chairman  
2. Nominee from MOEF - Member  
3. Dy. Director (S&T) - Member  
4. Dy. Conservator of Forests - Member  
5. Secretary (Administration) - Member
14. Circumstances in which UPSC is to be consulted in making recruitment : NA

**B. Recruitment Rules for the Post of Junior Laboratory Assistant in the Lakshadweep Pollution Control Committee, U.T of Lakshadweep**

1. Name of Post : Junior Laboratory Assistant.
2. Number of Post : 2 (Subject to variation depending on work load)
3. Classification : General Central Service Group 'C' Non-Gazetted Non-Ministerial.
4. Scale of Pay : 3050-75-3950-80-4590.
5. Whether selection or non-selection post : Selection.
6. Whether benefit of added years of service

- 4
7. Age limit for direct recruitment : 18-27 years.  
**Note:** Relaxable for Govt. employees, SC/ST candidates, Ex-Servicemen and other special categories of person in accordance with the Govt. of India instructions from time to time.  
 The crucial date for determining the age limit shall be the last date on which Employment Exchange is asked to sponsor candidates.
8. Educational and other qualifications prescribed for direct recruits : **Essential:** - Pre-degree / XIIth standard pass in Science subjects.
9. Whether age and Educational qualifications prescribed for direct recruits will apply in the case of promotees. : Not applicable.
10. Period of probation : 2 years.
11. Method of recruitment whether by direct recruitment or by deputation transfer and or by promotion percentage of vacancies to be filled by various methods : By direct recruitment.  
**Note :** Vacancies caused by the incumbent leaving on deputation or long illness or study or under other circumstances for a duration of a year or more may be filled on deputation from officer as per the guidelines of the Central Govt.
12. In the case of recruitment by promotion/deputation/ transfer/ grades from which promotion/ deputation/ transfer is to be made : NA
13. If a DPC/Selection Committee exists, what is its composition :  
 1. Dy. Conservator of Forests - Chairman  
 2. Nominee from MOEF - Member  
 3. Dy. Director (S&T) - Member  
 4. Asst. Engineer (Civil) - Member
14. Circumstances in which UPSC is to be consulted in making recruitment : NA

**C. Recruitment Rules for the Post of Field Attendant in the Lakshadweep Pollution Control Committee**

1. Name of Post : Field Attendant.
2. Number of Post : 2 (Subject to variation depending on work load)
3. Classification : General Central Service Group 'D' Non-Gazette Non-Ministerial.
4. Scale of Pay : 2550-55-2660-60-3200.

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- Whether selection or non-selection post : Selection.
6. Whether benefit of added years of service admissible under rule 30 of CCS (Pension) Rules, 1972 : NA
7. Age limit for direct recruitment : 18-27 years.  
**Note:** Relaxable for Govt. employees, SC/ST candidates, Ex-Servicemen and other special categories of person in accordance with the Govt. of India instructions from time to time.  
 The crucial date for determining the age limit shall be the last date on which Employment Exchange is asked to sponsor candidates.
8. Educational and other qualifications prescribed for direct recruits : **Essential:** - VIII std. pass.
9. Whether age and Educational qualifications prescribed for direct recruits will apply in the case of promotees : Not applicable.
10. Period of probation : 2 years.
11. Method of recruitment whether by direct recruitment or by deputation transfer and or by promotion percentage of vacancies to be filled by various methods : By direct recruitment failing which by transfer.
12. In the case of recruitment by promotion/deputation/transfer/grades from which promotion/deputation/transfer is to be made : Transfer from Lab. Attendant under the Department of Science & Technology.
13. If a DPC/Selection Committee exists, what is its composition :  
 1. Dy. Conservator of Forests - Chairman  
 2. Nominee from MOEF - Member  
 3. Technical Officer (S&T) - Member  
 4. Asst. Engineer (ELE, Kavaratti) - Member
14. Circumstances in which UPSC is to be consulted in making recruitment : NA

Sd/-  
 (K.S.MEHRA, IAS)  
 Administrator.

F No. 7(1)/E.Coord-I/2017(Part.III)  
Government of India  
Ministry of Finance  
Department of Expenditure

North Block, New Delhi  
Dated 4<sup>th</sup> January, 2024

OFFICE MEMORANDUM

Sub: Compendium of instructions for Creation, Revival, Continuation, Conversion, Transfer, Up-gradation, Down-gradation and Abolition of posts in Autonomous Bodies under Central Government.

The following compendium of instructions for Creation, Revival, Continuation, Conversion, Transfer, Up-gradation, Down-gradation and Abolition of posts in Autonomous Bodies under Central Government is issued in supersession of all previous instructions/orders.

2. General:

2.1 These instructions shall apply to creation, continuation, revival, conversion, transfer, up-gradation, down-gradation and abolition of posts in Autonomous Bodies under Central Government in supersession of all instructions or advice issued till date.

2.2 Any specific exemption allowed to any Autonomous Body under a Ministry or Department on creation, revival, continuation, conversion, transfer, up-gradation and down-gradation of posts is also withdrawn.

2.3 (a) If delegation of powers for creation, revival, continuation, conversion, transfer, up-gradation and down gradation of posts are required or otherwise available under any Authority, the same shall be brought to the notice of this Department separately for further necessary action.

(b) Autonomous Bodies, which are financially self- sustained or receives marginal/negligible grant from Government of India, seeking exemption from these instructions shall submit proposal to Department of Expenditure clearly bringing out the quantum of grant received from Government of India. However, these Autonomous Bodies shall abide by the Pay Level in Pay Matrix as applicable to equivalent posts/ranks in Central Government/approved by Central Government.

2.4 Proposal for creation, revival, continuation, conversion, transfer, up-gradation, down-gradation and abolition of posts [except where powers are delegated to Administrative Ministries/Departments and FAs vide this order] shall be routed through IFD with the approval of Secretary of Administrative Ministry/Department.

2.5 These instructions shall not be applicable to CPSEs, which may follow the instructions issued by Department of Public Enterprises in this regard.

*B. M. M.*

2.6 These instructions shall not be applicable to Statutory posts. A post shall be categorised as Statutory, if it is specifically mentioned under the provisions of any Act of Parliament. Post(s) created by Rules/Notification/Executive orders under any of the provisions of a Statute subsequent to notification of the Statute for smooth functioning of the Statutory Body shall not be categorised as Statutory Post(s). These posts shall be subject to the provisions of these instructions.

2.7 The power to create post(s) resides with Cabinet and Department of Expenditure as given hereunder. No proposal for delegation of power to create posts to any Authority shall be included in any Appraisal notes [CEE, EFC, etc], Draft Cabinet Note (DCN) or Bill.

2.8 Proposals for creation of posts as part of a Statute should invariably be brought to the notice of Department of Expenditure through Appraisal Notes/DCN for approval.

### 3. Creation of posts:

3.1 Creation of posts at SAG and above levels [Pay Levels-14 and above] and Chief Executive of Autonomous Bodies irrespective of pay level shall be submitted to Cabinet.

3.2 Proposals for creation of posts noted at para 3.1 shall be submitted to Cabinet by the Administrative Ministry as per laid down procedure after consultation with nodal Departments including Department of Expenditure.

3.3 All other proposals for creation of posts shall be referred to Department of Expenditure through respective Integrated Financial Division (IFD), with the approval of Secretary of Administrative Ministry/Department.

3.4 In case of multiple proposals, e.g. proposals for different grades in the same Autonomous Body or one or more Autonomous Bodies under the same Ministry/Department, the Administrative Ministry/Department shall submit a consolidated proposal.

3.5 Proposals for creation of posts shall be submitted on file, along with the prescribed checklist issued by this Department (Annexure- I). Separate checklist may be prepared for each category of post. Proposals without complete information and without approval of Secretary of Administrative Ministry/Department will not be considered and will be returned to the Administrative Ministry.

3.6 The authority competent to approve creation of post(s) shall be as below:

Level of Post	Approving Authority
Posts equivalent to SAG and above levels [Pay Level-14 and above] and all Chief Executive Posts of Autonomous Bodies irrespective of Pay Level.	Cabinet
Posts below SAG level [Below Pay Level-14]	Department of Expenditure

*B. M. R.*

#### 4. Creation of Supernumerary posts:

4.1 The Competent Authority for creation of posts and procedure in respect of supernumerary posts shall be the same as for regular posts given at para 3 above.

4.2 Supernumerary post(s) shall be personal to the officer(s) for whom it is created and for a limited period to be specified in the order itself. It shall stand abolished as soon as the officer(s) for whom it is created vacates it on account of retirement/promotion/ accommodation against a regular post/or any other reason.

4.3 Administrative Ministries/Departments under intimation to concerned Financial Advisors shall maintain a record of the supernumerary posts, the particulars of the individuals who hold liens against them and the progressive abolition of such posts as and when the holders of the posts vacate them.

#### 5. Abolition and Revival of posts:

5.1 A post lying vacant for more than 5 years from the date of creation or date of falling vacant, shall stand abolished.

5.2 In cases where

(i) the recruitment process has been initiated within 4 years of the creation/arising of vacancy and is underway but appointment orders have not been issued within the period of 5 years, or

(ii) there are specific Court directions requiring the filling of a post, or

(iii) filling of posts was delayed due to Court orders on finalization of seniority lists/filling of the posts etc., or

(iv) promotion posts under reservation quota could not be filled due to non-availability of eligible candidates in the feeder grade, or

(v) posts are essential for functioning of the institute and for which matching savings can be provided by the organization by surrendering live posts without compromising the hierarchy of the Cadre or affecting the promotional channels of the feeder grades in the same hierarchy.

the posts may be revived with prior approval of Department of Expenditure.

5.3 In cases, where the organisation is prevented from filling the vacancy due to circumstances specified in para 5.2 and where sufficient justification exists for continuation of the post, proposals for revival shall be submitted to Department of Expenditure through Integrated Finance Division (IFD) along with a detailed chronology of events indicating the circumstances which led to non-filling of the vacancy and functional justification for revival with the approval of Secretary of Administrative Ministry/Department as per prescribed checklist (Annexure-II). Revival would be considered only in the circumstances mentioned in para 5.2.

5.4 Statutory posts are not covered under these instructions. Only the posts mentioned in Statute may be considered Statutory, not their support staff (see para 2.6).

B. M. M.

5.5 Once a post is deemed to be abolished (unless covered under para 5.2) it shall not be filled, except by creating it *de novo* by following the procedure under para 3.

5.6 A list of abolished posts shall be submitted to the Department of Expenditure annually through the Financial Advisor concerned.

5.7 Categorisation of vacant posts:

Type of Post	Category	Action required
Statutory Posts	Do not fall under abolition category	Revival not required
Post vacant for less than 5 years	Live	Revival not required
Post vacant for 5 years or more	Abolished	The posts are deemed to be abolished whether or not abolition order is issued by the Administrative Ministry/Department. In cases covered by para 5.2, posts may be revived with the approval of Department of Expenditure.

5.8 The Authority competent to approve revival of post(s) in cases under para 5.2 shall be as below:

Level of Post	Approving Authority
All posts	Department of Expenditure

6. Continuation of temporary posts:

6.1 Continuation of temporary posts would be considered subject to continuation of the temporary body/scheme/project for which the posts were initially sanctioned.

6.2 Proposals for continuation of temporary posts up to Selection Grade [Pay Level-12], shall be considered by the Administrative Secretary in consultation with the FA subject to the condition that the purpose for which the temporary post is created, i.e a temporary organisation, a scheme, a project, etc. is further approved by the Competent Authority for continuation. In case of difference of opinion, the proposal shall be submitted to Department of Expenditure with documents supporting creation of such post(s) and approval of Competent Authority for continuation of the temporary body, scheme, project or purpose for which the post is created.

6.3 For continuation of posts, except as mentioned in sub para 6.2 above, the proposal may be referred to Department of Expenditure through IFD, with the approval of concerned Secretary. Administrative Ministry/Department shall provide necessary supporting documents showing approval of Competent Authority for continuation the temporary body/scheme/project/purpose for which the posts were initially sanctioned.

B. M. M.

6.4 For continuation of posts in the Apex Level (L-17), Department of Expenditure will examine and put up the proposal to the Committee of Secretaries comprising Secretary (Exp), Secretary (DoP&T) and Cabinet Secretary.

6.5 The Authority competent to approve Continuation of temporary post(s) shall be as below:

Level of Post	Approving Authority
Up to Selection Grade [Pay Level-12]	Secretary of Administrative Ministry/ Department in consultation with the Financial Advisor
All posts above Selection Grade (Pay Level-12) and below Apex Level [Below Pay Level-17]	Department of Expenditure
Apex Level, [Pay Level-17]	CoS [Secretary (DoE), Secretary, DoP&T and Cabinet Secretary]

7. Transfer of Posts:

7.1 A post sanctioned for a specific purpose shall not be diverted for another purpose at the same or a different station.

7.2 In case there is any necessity for transfer of post(s) due to transfer of functions for which the post is created, or the specific function ceases to exist, then in such cases the Administrative Ministry/Department shall submit a proposal along with detailed justification routed through their IFD and with the approval of Administrative Secretary, to the Department of Expenditure.

7.3 The Authority competent to approve transfer of post(s) shall be as below:

Level of Post	Approving Authority
All Posts	Department of Expenditure

8. Conversion of Temporary Posts to Permanent:

8.1 A temporary post is created with the approval of the Competent Authority for a specific purpose and with a specific tenure. Thus, if the purpose for which the post is created, i.e a temporary organisation, a scheme, a project, etc. is further approved by the Competent Authority to continue permanently or without a sunset clause, then the post may be converted to permanent.

8.2 Proposal for conversion of a temporary post to permanent one up to Selection Grade [Pay Level-12], shall be considered by the Administrative Secretary in consultation with the Financial Advisor. In case of difference of opinion, the proposal shall be submitted to Department of Expenditure with documents supporting creation of such post(s) and approval of Competent Authority for continuation without sunset clause of the temporary body, scheme or project for which the post is created.

*B. M. S.*

8.3 Proposal for conversion of temporary post to permanent one above Selection Grade [Pay Level-12] shall be submitted to Department of Expenditure with the approval of Secretary of the Administrative Ministry/Department along with documents supporting creation of such post(s) and approval of Competent Authority for continuation without sunset clause of the temporary body, scheme or project for which the post is created.

8.4 The Authority competent to approve conversion of post(s) shall be as below:

Level of Post	Approving Authority
Up to Selection Grade [Pay Level-12]	Secretary of Administrative Ministry/ Department in consultation with the Financial Advisor
Above Selection Grade and below Apex Level [Above Pay Level-12 but below Pay Level-17]	Department of Expenditure
Apex Level [Pay Level-17]	CoS [Secretary (DoE), Secretary, DoP&T and Cabinet Secretary]

9. Up-gradation including temporary up-gradation of posts:

9.1 Occasions may arise when a post may be required to be up-graded on functional requirement or otherwise on permanent basis or temporary basis for a specific period.

9.2 Up-gradation of a post is equivalent to creation.

9.3 The procedure for permanent up-gradation shall be the same as for creation of posts given at para 3 of these instructions.

9.4 The procedure for temporary up-gradation of post (s) of SAG and above Level [Pay Level-14 and above] shall be as per the First Schedule of Transaction of Business Rules, 1961.

9.5 Proposals for temporary up-gradation of post(s) other than those covered under Transaction of Business Rules, 1961 shall be submitted to Department of Expenditure in the same manner as for creation of posts (see para 3.4).

9.6 The Authority competent to approve permanent up-gradation of post(s) shall be as below:

Level of Post	Approving Authority
SAG and above level [Pay Level-14 and above]	Cabinet
Below SAG level [Below Pay Level-14]	Department of Expenditure

*B. P. K. M.*

9.7 The Authority competent to approve temporary up-gradation of post(s) shall be as below:

Level of Post	Approving Authority
SAG and above level [Pay Level-14 and above]	Appointment Committee of Cabinet (ACC) (As per Transaction of Business Rules, 1961)
Below SAG level [Below Pay Level-14]	Department of Expenditure

10. Down-gradation of posts including temporary down-gradation:

10.1 Occasions may arise when a post may be required to be down-graded on functional requirement or otherwise on permanent basis or temporary basis for a specific period.

10.2 Proposal for permanent down-gradation of posts of SAG and above level [Pay Level-14 and above] shall be submitted to Cabinet.

10.3 Proposal for permanent down-gradation of posts below SAG Level [below Pay Level-14] shall be submitted to Department of Expenditure with the approval of the Administrative Secretary and Financial Advisor along with justification.

10.4 The Authority competent to approve permanent down-gradation of post(s) shall be as below:

Level of Post	Approving Authority
SAG and above level [Pay Level-14 and above]	Cabinet
Below SAG level [Below Pay Level-14]	Department of Expenditure

10.5 Temporary down-gradation of posts:

10.5.1 Process for temporary down-gradation of a post of the level of SAG and above [Pay Level-14 and above] shall be as per the First Schedule of Transaction of Business Rules, 1961.

10.5.2 Post(s) may be temporarily downgraded to immediate lower-level posts in the same hierarchy.

10.5.3 The Ministry/Department competent to make appointment to posts in Group 'B' & 'C' cadre may make appointments in immediate lower posts in the same hierarchy [temporarily downgrading a post(s) to the immediate lower level in the hierarchy] to the extent of vacancies left unfilled in the higher post.

*R. M. ...*

10.5.4 Down-gradation of a higher-level post to a lower-level post in the hierarchy shall be a temporary arrangement and to be exercised only when candidates in feeder grade are not eligible for promotion.

10.5.5 Temporary down-gradation of posts is to be done only in Promotional quota posts; Direct Recruitment quota posts shall not be downgraded.

10.5.6 The total number of sanctioned posts in the feeder grade and in the higher grade in a cadre should not exceed the combined sanctioned strength of two grades, where such operations of posts at lower level are considered.

10.5.7 The number of posts required for temporary down-gradation may be calculated by the Administrative Ministry as per organizational requirement and tenure of such down-gradation may be decided keeping in view availability of personnel for filling such posts on promotion.

10.5.8 Temporary down-gradation shall be confined within the same Group.

10.5.9 Orders of temporary down-gradation of any post should be self-explanatory and should have an in-built clause of simultaneous up-gradation of post as and when incumbent is eligible for promotion to the higher level (after following due procedure for promotion).

10.5.10 The exercise shall be done with the approval of Administrative Secretary in consultation with the Financial Advisor.

10.5.11. Proposals for temporary down-gradation of posts, wherever the Administrative Ministry/Department is not competent, shall be submitted to Department of Expenditure with the approval of Administrative Secretary in consultation with the Financial Adviser.

10.6 The Authority competent to approve temporary down-gradation of post(s) shall be as below:

Level of Post	Approving Authority
SAG level and above [Pay Level-14 and above]	Appointments Committee of the Cabinet(ACC) (As per the First Schedule of the Transaction of Business Rules, 1961)
Below SAG level [Pay Level-14]	Department of Expenditure
Post in Group 'B' & 'C' cadres where Ministry/Department is Competent Authority to make appointment.	Administrative Secretary in consultation with the Financial Advisor

*B. M. S. A.*

11. The power to relax any of the provisions of these guidelines shall lie with the Department of Expenditure.



(B.K. Manthan)  
Director

To

1. Secretaries of all Ministries/Departments of Government of India.
2. Financial Advisers of all Ministries/Departments of Government of India.

## Checklist for Creation of Posts

S.No.	Particulars	
<b>Details of Post</b>		
1	Name/ Designation of the post	
2	No. of post(s)	
3	Pay Level of the post in Pay Matrix (7 <sup>th</sup> CPC)	
4	Nature of Post (Scientific/ Technical/ Admin/ Faculty/ others)	
5	Duties and responsibilities of the post	
6	Functional justification for creation	
7a.	Does this post exist with same level of pay in the organization? If no, how the level of pay & nomenclature of the post has been derived.	
7b.	Does the same scale of pay exist in analogous organization?	
8	How the work is being managed in the absence of the post (If the proposal is for existing organization)	
9	Mode of recruitment as per RRs (enclose copy of RRs) (in case of existing organization for which the post(s) is proposed). Promotion/ DR/ Deputation/ Any Other mode	
10	Whether it is a new or existing organization?	
11	Whether the concurrence of Cadre Controlling Authority has been obtained (in case of cadre posts)?	
12	In case of Group 'A' post of Organized Gr 'A' Cadre, prior approval of DoPT is required. Whether approval of DoPT is obtained?	
13	No. of existing posts along with Pay Level in the grades where post(s) is proposed to be created.	
14	Hierarchy of the cadre in which the post(s) proposed to be created.	
15	Whether any norms exist for the proposed posts. If yes, copy of the norms may be provided?	
16	Possibility of outsourcing or appointing persons on contract for the work for which post(s) is proposed.	
17	Financial implications	
18	Possibility of providing matching savings (Specific posts with level of pay) (FA may certify that posts offered for matching savings are live and not surrendered earlier or abolished)	
19	Recruitment Plan of the proposed posts may be provided.	
<b>Organization Details</b>		
1	Name of the organization	
2	Hierarchy of different Cadres in the organization	
3	Status of Organization (HQ of Ministry or Department/ Attached Office/ Subordinate Office/ Statutory Body/ Autonomous Institution)	
4	Detailed sanctioned strength of organization (category wise) with level of pay and vacancy position (with date of vacancy) as per format enclosed (SS/PIP/Vacancy).	
5	Any other relevant information	

Signature of Financial Advisor

Signature of concerned JS

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Format

Sl. No.	Name of the Post & Designation	Sanctioned Strength	Person in Position	Vacancy Position (Date-wise)

## Checklist for Revival of posts

Sl. No.	Particulars	
1	Name / Designation of the post	
2	No. of posts to be revived	
3	Pay Level of the post in Pay Matrix (7 <sup>th</sup> CPC)	
4	Date of vacancy (for each post)	
5	Mode of Recruitment as per RRs (enclose copy of RRs Promotion / DR / Deputation / Any other)	
6	Duties and Responsibilities of the post	
7	Functional justification of revival of the post (each posts separately)	
8	Efforts made to fill up the post, since date of vacancy (in chronological order with relevant documents)	
9	How the work is being managed in the absence of the post and why this arrangement cannot be continued?	
10	Possibility of outsourcing / keeping personnel on contract for the work	
11	Hierarch of the Cadre to which the posts belongs	
12	Whether any court case is / was pending in any Court / CAT	
13	Concurrence of Secretary and FA may be obtained before referring the proposal to DoE	
14	Details of posts with level of pay proposed to be surrendered under para 5.2 (v) of the guidelines	
<b>Organization details</b>		
1	Name of the Department / Organization	
2	Hierarchy of different cadres in the organization	
3	Status of Organization (HQ of Ministry or Department / Attached Office / Subordinate Office / Statutory Body / Autonomous Body)	
4	Detailed sanctioned strength of organization (category wise) with level of pay and vacancy position (with date of vacancy) / person-in position	
5	Any other information	

Signature of concerned JS

Signature of Financial Advisor

## Checklist for Revival of posts

Sl. No.	Particulars	
1	Name / Designation of the post	
2	No. of posts to be revived	
3	Pay Level of the post in Pay Matrix (7 <sup>th</sup> CPC)	
4	Date of vacancy (for each post)	
5	Mode of Recruitment as per RRs (enclose copy of RRs Promotion / DR / Deputation / Any other	
6	Duties and Responsibilities of the post	
7	Functional justification of revival of the post (each posts separately)	
8	Efforts made to fill up the post, since date of vacancy (in chronological order with relevant documents)	
9	How the work is being managed in the absence of the post and why this arrangement cannot be continued?	
10	Possibility of outsourcing / keeping personnel on contract for the work	
11	Hierarchy of the Cadre to which the posts belongs	
12	Whether any court case is / was pending in any Court / CAT	
13	Concurrence of Secretary and FA may be obtained before referring the proposal to DoE	
14	Details of posts with level of pay proposed to be surrendered under para 5.2 (v) of the guidelines	
<b>Organization details</b>		
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2	Hierarchy of different cadres in the organization	
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4	Detailed sanctioned strength of organization (category wise) with level of pay and vacancy position (with date of vacancy) / person-in position	
5	Any other information	

Signature of concerned JS

Signature of Financial Advisor



GOVT. OF INDIA/ भारतसरकार  
LAKSHADWEEP ADMINISTRATION  
लक्षद्वीपसंघशासितक्षेत्रप्रशासन  
(DEPARTMENT OF SCIENCE & TECHNOLOGY)  
(विज्ञानएवंप्रौद्योगिकीविभाग)  
Kavaratti/ कवरत्ती

F.No.01/01/2023- S&T

Dated./ 0-01.2024

Office Order

Sub :- Department Of Science & Technology-allotment of Office works and Nature of duties under the Department of Science & Technology- Regarding.

Ref:- This Office Order even no. dated 05.08.2011

Distribution of various works in the Department of the undersigned is vested with the Staff/Officers as detailed below:-

1. Shri.P.Pookoya,Assistant Director& Head of Office	All work assigned by the Head of Office/ Director/ Secretary/Advisor to the Administrator/ Hon'ble Administrator in time to time
2. Dr. K.K.Idrees Babu,Scientist-I, OST Division & LCZMA/ICZMP	
3. Shri. A.I Muhsin, Scientist- II, LMFR Division & LPCC	
4. Dr. P.P.Thaha,Scientist- III, SC Division, LCST& LPCC	

OVERALL CONTROLL OF THE DEPARTMENT

Shri. P.Pookoya, Assistant Director& Head of Office

1. Overall Control of the Technical, Establishment and accounts
2. Drawing & Disbursing Officer of the Department.
3. All the files routed through Head of Office.

Head of the Ocean Science & Technology Division

Dr. K.K.Idrees Babu, Scientist I –First Link to AD/HOO, S.II and 2<sup>nd</sup> Link S.III

1. Setting up of Research centres in Lakshadweep Project Division (CCRR)
2. Centre for coral reef Research and allied correspondence.
3. Molecular taxonomy Lab
4. Assessment & Documentation of Marine Biodiversity Project.
5. Research collaboration with reputed scientific institutions Cal-Val, IRIMS
6. Reef Restoration Technology
7. Research Collaboration with IIT/NIO/KUFOS/NCESS/NCSCM/NIOT etc
8. Other Scientific Studies relevant for UT Administration
9. Integrated Island Management Plan (IIMP)
10. Marine Spatial Planning (MSP)
11. Lakshadweep Coastal Zone Management Authority (LCZMA)
12. Calibration and Validation project (CAL-VAL), SAC, ISRO
13. IRNSS Range and Integrity Monitoring Station (IRIMS), ISTRAC, ISRO
14. Tide Guage/PFZ, INCOIS
15. All Correspondence related with department boat and boat store.

Head of the Marine Fisheries Research DivisionShri. A.I.Muhsin, Scientist II-Second Link to AD & HOO & first Link to S.I & S.III, Nodal Officer(NWMP)/(NAMP)

1. Water Quality monitoring Programme.
2. Air Quality monitoring Programme
3. Consent management/Authorization.
4. Sewage Treatment Plant & Allied Subjects
5. Solid Waste Management
6. Hazardous Waste
7. E-waste.
8. Biogas Plants & allied correspondence.
9. Studies on Fish & Fishery related research programmes
10. Data validation of Water and Air.

Head of the Science Communication DivisionDr. P.P.Thaha, Scientist III-Third Link to AD & HOO and 2<sup>nd</sup> Link to S. II & S.I

1. Science & Technology Museum and Planetarium and related correspondence
2. Science awareness Programmes and allied correspondence.
3. LCST and related matters.
4. LIWAMP related correspondence
5. Plastic Waste Management
6. Battery waste Management
7. Construction & Demolition waste Management
8. Dairy Farm waste and allied correspondence.

Smt.RaziyaBeegum Technical Officer

S.No	Subject	Route through
1	Correspondence on establishment of Research centre	SI All financial matters routed through Supdt.
2	All correspondence Assessment & Documentation of marine Biodiversity Project	
3	All correspondence Intensification and developing reef restoration Project	
4	Research activity on coral reef associated organism (OSTD)	
5	Installation of vides Beach monitoring (VBMS) at Lakshadweep.	
6	Correspondence on Science & Technology Research partnership for sustainable development.	
7	Correspondence on Research collaboration with Reputed scientific Institutions	
8	Strengthening of Marine Taxonomy Research Laboratory	
9	Installation of LIDAR based offshore wind data collection platform	
10	Integrated coastal Zone management project correspondence	
11	Correspondence. Ocean Science & Technology . Marine Research & Ocean studies under OSTD	
12	Research collaboration with IIT/ Dept. of Biotechnology , GOI	
13	All correspondence-CAL VAL Project DST/SAC,ISRO	
14	Indian Regional Navigation Satellite systems IRNSS Range and Integrity Monitoring Stations(IRIMS) Network, Project DST/ IST RAC ISRO-All correspondence	

15	Capacity Building of Research staff- correspondence	
16	Maintaining cashbook/cheque Register/ stock Register/vouchers of CAL VAL project.	
17	Maintaining cashbook /cheque of IRIMS project.	
18	Rapid Assessment of coral bleaches/marine research survey in all islands correspondence.	
19	Any work assigned by the Director/Superiors time to time	

**Smt.Thajunnisa C.N, Junior Scientific Officer**

1.	Biogas and allied correspondence	<p><b>S.II</b> All financial matters routed through Supt.d</p>	
2.	Correspondence related with Remote Sensing& GIS Abatement of Pollution		
4.	Finance & Accounts matters related with LPCC		
5.	Strengthening of Fishery biology lab		
6.	Correspondence related to Project quality enhancement and production of Masmin from skipjack tuna.		
7.	Correspondence related to the Project exploitation and utilization of potential yell fin tuna resource present in Lakshadweep waters.		
8.	Correspondence related to the project assessing the distribution and migration pattern of sharks in Indian waters using satellite tags.		
9.	Correspondence related to the project "Assessment of Marine fishery Resources of Lakshadweep water.		
10.	Museum & Planetarium related correspondence with assistance to Technical Assistants Planetarium.		<p><b>S.III</b> All financial matters routed through Supt.d</p>
11.	Correspondence related with zonal Offices		
12.	General correspondence related with LCST.		
13.	National Innovation council matters		
14.	Correspondence related to Centrally Sponsored Scheme.		
15.	Maintaining BTR Register/ Stock Register/vouchers of LCST		
16.	Correspondence on Handling of PFMS of LCST.		
17.	Correspondence related with Audit of LCST.		
18.	Any work assigned by the /Director/Superiors time to time		

**Smt. Habsabi M.K, Sr. Lab Technician**

1.	Bio medical waste and allied correspondence	<p><b>S.III</b> All financial matters routed through Supdt.</p>
2.	Plastic Waste/SUP and Allied correspondence	
3.	Parliament question related with pollution control	
4.	Battery waste and allied correspondence	
5.	Construction & demolition waste and allied correspondence	
6.	RTI matters related with LPCC	
7.	Diary Farm and allied correspondence	
8.	Correspondence related with Vehicle	
9.	IMD and related correspondence	
10.	Any work assigned by the /Director/Superiors time to time	

**Shri. Abdul Nazer U, Senior Chemist**

1.	Solid waste Management and allied correspondence	<p><b>S.II</b> All financial matters routed through Supdt.</p>
2.	Hazardous waste Management and allied matters	
3.	E-Waste Management and allied matters	
4.	Court matters related with LPCC.	
5.	Consent management/authorization	
6.	Meeting of LPCC	

7.	Various representations & complaints.	
8.	Correspondence on Bio Toilet	
9.	Sewage Treatment Plants and allied matters	
10	Any work assigned by the /Director/Superiors time to time	

**Shri. Abdul Shakir, Technical Assistant**

1.	Costal Regulation Zone and related correspondence	<b>TO/S.I</b> <b>All financial matters</b> <b>routed through Supdt.</b>
2.	Integrated Island Management Plan and related correspondence	
3	Right to information Act	
4	Marine Spatial Planning and related correspondence	
5.	Shore Protection Measures and related correspondence.	
6.	Correspondence related to Tide Gauge.	
7.	Correspondence related to Fishing potential Zone.	
8.	Any work assigned by the /Director/Superiors time to time	

**Smt. Jamseera PA. Technical Assistant**

1.	Conducting of science Exhibition/Strengthening of science club activities in educational institutions-	<b>S.III</b> <b>All financial matters</b> <b>routed through supdt.</b>
2.	Correspondence related to National Children's Science congress	
3.	Conducting of Science Tour to capital island- regarding	
4.	Conducting of Science Tour to School Students- regarding	
5.	Presentation of Science Award-regarding	
6	Celebration of National Science Day- regarding	
7.	Correspondence related to teachers orientation workshop	
8.	Coastal Clean up Campaign.	
9.	Any work assigned by the /Director/Superiors time to time	

**Stenographer (Smt. P.A.Jamseera, Technical Assistant)**

1.	Maintenance & Updating ACRS of staff working in the Department of science & Technology	<b>Supdt</b>
2.	Tour Programme of Director S & T, Assistant Director & Scientists	
3.	Independence day & Republic Day correspondence	
4.	Annual Property returns of Group A & B Officers	
5.	Parliament question	
6.	General correspondence on court cases	
7.	Maintaining Personal files of Director ( S & T)	
8.	Inquiry files	
9	Any work assigned by the /Director/Superiors time to time	

**Smt. Nihad, Lab Technician/Junior Scientific Assistant**

1.	National Water Management Programme	<b>SII</b> <b>All financial matters</b> <b>routed through</b> <b>Supdt.</b>
2.	National air quality Management Programme	
3.	Coastal Water Monitoring programme	
4.	Operation and maintenance of Laboratory (Water quality Labs)	
5.	Purchase of Laboratory equipment/articles/chemicals.	
6.	Studies related with ground water and allied correspondence	
7.	Data validation and report preparation	
8.	Analysis of water and air samples.	
9.	Any work assigned by the /Director/Superiors time to time	

**Shri. B.P.Mohammed Arif , Lab Assistant**

1.	Noise Pollution and Allied correspondence	<b>S.II</b> All financial matters routed through Supdt.
2.	Correspondence on training/workshop/conference related with LPCC	
3.	Visits of CPCB/SPCB Officials	
4.	Miscellanies correspondence related with pollution matters	
5.	Chemical preparation for water quality monitoring Programme.	
6.	Sampling of Water and Air	
7.	Assisting the Lab Technician for Analysis of water & Air Sampling.	
8.	Any work assigned by the /Director/Superiors time to time	

**Shri.MohammedAboosalih, Junior Lab Assistant**

1.	Uploading of Water & Air quality data in the E-governance portals	<b>LT/SII</b>
2.	Operation and maintenance of website	
3.	Checking of e-mail and Dak maintenance related with LPCC	
4.	Support for laboratory activities	
5.	Chemical preparation for water quality monitoring Programme.	
6.	Sampling of Water and Air	
7.	Assisting the Lab Technician for Analysis of water & Air Sampling.	
8.	Any work assigned by the /Director/Superiors time to time	

**Smt. BeegumThasleena K.P, Technical Assistant**

1.	All correspondence related to Planetarium	<b>JSO/S.III/</b> All financial matters routed through Supd
2.	AMC of Planetarium	
3.	Corresponding related to all matters of Vigyan Prasara	
4.	Any work assigned by the /Director/Superiors time to time	

**Shri.Malik A.P. Technical Assistant**

1.	All correspondence related to Lakshadweep Astronomical Club (LAC)	<b>JSO/S.III</b> All financial matters routed through Supdt
2.	Operation and maintenance of the Planetarium	
3.	Operation and maintenance of Telescope	
4.	Correspondence related with presentation of Tableaux	
4.	Correspondence related to ICT Tools of Department/Museum & Planetarium/IT coordinator.	
5.	Any work assigned by the /Director/Superiors time to time	

**Shri. Naseem Kiblege, Technica I Assistant**

1.	All Correspondence related to Museum	<b>JSO/S.III/</b> All financial matters routed through Supdt
2.	Correspondence related to Battery operated REVA Car	
3.	Any work assigned by the /Director/Superiors time to time	

**Shri. M.P.Fathahudheen, Librarian**

1.	Correspondence related to Libraries.	<b>SI</b> All financial matters routed through Supdt.
2.	Over all control of Library	
3.	Correspondence related to Annual report	
4.	Correspondence on H.M.A.C.	
5.	Correspondence related to Official Language	
6.	Correspondence on Disaster management	
7.	Correspondence on oil spill and allied correspondence	
8.	Correspondence related to HRC	
7.	Any other work assigned by the director/superiors time to time	

**Shri. Mohammed Fathahulla, Mechanic**

1.	Correspondence with Boat and Keeping up of all marine engine	All financial matters routed through Supdt.
2.	Keeping of Boat Store	
3.	Correspondence related to hauling/ launching up of department Boat	
4.	Any work assigned by the /Director/Superiors time to time	

**ESTABLISHMENT & ACCOUNTS****Smt. N.P.Ayshommabi, Superintendent & Accounts Officer(LCST)**

1. Scrutiny of all the files and all kind of bills put up by the dealing assistant
2. Section Head Of Establishment & Accounts matters
3. Scrutiny of all files with Financial & Accounts matters of all Dealing Assistants
4. Any work assigned by the superiors time to time

**Shri. S.Hussainali UDC (1) (Establishment)**

1.	Establishment matters like Confirmation /Probation of the staff	Supdt
2.	Sanction of all kind of leave	
3.	Transfer & Posting of all technical staff	
4.	Awarding of MACP	
5.	Correspondence on promotion/Appointment	
6.	Appointment of departmental post	
7.	Sanction of annual increment	
8.	Correspondence on Pension Papers and allied correspondence	
9.	Deputing staff on various purposes	
10.	Maintenance of Service Book/ Personal files	
11.	Preparing staff details/vacancy position	
12.	Any work assigned by the superior time to time	

**Smt. Laila Nazneen, Upper Division Clerk(II) Accounts**

1.	Preparation of TA/MR/LTC/FTC etc.	Supdt
2.	Correspondence on GPF Advance /Withdrawal	
3.	Sanction of Telephone/Current/Mobile charges	
4.	Preparation of Tax deduction statement	
5.	Sanction advances of TA/FTC/LTC/MR etc.	
6.	Correspondence on personal computer advance	
7.	Partial withdrawal of employees under NPS	
8.	Correspondence on dress allowances.	
9.	Any work assigned by the superior time to time	

**Smt. P.P.Hajarabi, Lower Division Clerk, Accounts**

1.	Preparation of all kind of bills except TA/LTC/FTC. etc..	Supdt
2.	Correspondence on Handling of PFMS/EIS/e- billing etc.	
3.	Purchase of Service Postage stamp and allied correspondence on	
4.	Correspondence on Last Pay Certificate	
5.	Purchase of Office Stationeries	
6.	Correspondence on CGEGIS/UTGEIS etc.	
7.	Correspondence on Pay & Allowances	
8.	Correspondence on attendance particulars of the work arrangement staff	
9.	Preparation of arrear bill like MACP, Increment, DA, Bonus etc.	
10.	Any work assigned by the superior time to time	

**Junior Investigator**

1.	Consolidation of Monthly Expenditure	<b>Supdt</b>
2.	Preparation of Budget and its allied correspondence	
3.	Releasing of GIA and Utilization certificate	
4.	Hiring of Private building and allied correspondence	
5.	Acquisition of Land	
6.	UTL Scheme.	
7.	Correspondence on Pay & Allowances	
8.	Correspondence on attendance particulars of the work arrangement staff	
9.	Preparation of arrear bill like MACP, Increment, DA, Bonus etc.	
10.	Basic Statistics & all correspondence related planning & statistics dept.	
11.	Transfer/allotment of funds to LCST, LCRMN, LIWAMP	
12.	Correspondence related with Audit	
13.	Office accommodation and sanction of rent/land rent-regarding	
14.	General correspondence on Civil works.	
15.	Any work assigned by the Director/superiors time to time	

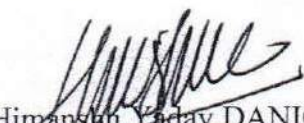
**Multi skilled Employee I**

1.	Assisting routine Office work like Dairy & Despatch etc., including on computer/Physical maintenance of record of the section	Under the supervision of Superintendent.
2.	Photocopying, delivering of Dak, opening & closing of Office Rooms	
3.	General cleanliness & upkeep of the office/section, cleaning of building fixtures etc/dusting of furniture, cleaning of rooms etc.	
4.	Carrying files from Superintendent/Assistant Director/Director/Secretary etc./	
5.	Any work assigned by the Superior time to time	

**Multi skilled Employee II**

1.	Assisting routine Office work like Dairy & Despatch etc., including on computer/ Physical Maintenance of records of the section.	Under the supervision of Superintendent
2.	Photocopying, delivering of Dak, opening & closing of Office Rooms	
3.	General cleanliness & upkeep of the office/section, cleaning of building fixtures etc/dusting of furniture, cleaning of rooms etc	
4.	Carrying files from Superintendent/Assistant Director/Director/Secretary etc./	
5.	Any work assigned by the superior time to time	

Concerned officials are directed to transfer the files and pending tapals on the subjects to the concerned officials under proper acknowledgement. All the concerned Officers/Dealing Assistant are hereby directed to strictly comply this order.

  
 (Himanshu Yadav, DANICS)  
 Director, Science & Technology

To

The Officers/ Dealing Assistant

Copy to PA to Secretary (S & T) / PA to Director



# लक्षद्वीप का राजपत्र The Lakshadweep Gazette

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ADMINISTRATION OF THE  
UNION TERRITORY OF LAKSHADWEEP  
(DEPARTMENT OF SCIENCE & TECHNOLOGY)

Kavaratti Island,  
Dated : 23-04-2010.

## NOTIFICATION

**F.No.1/2/2010-S & T (1) :-** In exercise of the powers conferred by Notification F.No.2/7/63-LMA, dated 4<sup>th</sup> February, 1963 of the Government of India, Ministry of Home Affairs and O.M. F. No. AB 14017/61/2008-Estt (RR) dated 24.03.2009 of Government of India, Ministry of Personnel and Public Grievances and Pension, Department of Personnel and Training, the Administrator, Union Territory of Lakshadweep hereby makes the following rules regulating the method of recruitment for the posts of Assistant Director and Scientist in the Department of Science and Technology under the Administration of the Union Territory of Lakshadweep namely :-

**1. Short Title and Commencement :-** (1) These Rules may be called the Lakshadweep Administration Department of Science and Technology ( Group 'B' Scientific/Technical Non-Ministerial Posts) Recruitment Rules, 2009.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of Posts, Classification and Scale of Pay :-** The number of post and their classification and the scale of pay attached thereto shall be as specified in column (2) to (4) of the Schedules I to II annexed to these Rules.

**3. Method of Recruitment, Age Limit and Qualifications :-** The method of recruitment to the said posts, age limit, qualification and other matters relating thereto shall be as specified in column (5) to(14) of the said Schedule aforesaid.

**4. Disqualification :-** No person,-

- (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and that there are grounds for so doing, exempt any person from the operation of these rules.

**5. Power to Relax :-** Where the Administrator, Union Territory of Lakshadweep, is of the opinion that it is necessary or expedient so to do, he may, by order, for reasons to be recorded in writing relax any of the provisions of these Rules, with respect to any class or category of persons, except rule 4 of these Rules.

**6. Savings :-** Nothing in these Rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government, from time to time in this regard.

This issues with the approval of the Administrator vide Diary No. 1551 dated 23-04-2010.

Sd/-  
(DR. M.S. SAYED ISMAIL KOYA)  
Director.

#### SCHEDULE - I

1.	Name of Post	:	Assistant Director.
2.	No. of Posts	:	1(One) ( 2009)*. * Subject to variation dependent on workload.
3.	Classification	:	Central Civil Services Group 'B' (Gazetted, Non-Ministerial).
4.	Pay Band and Grade Pay/ Scale of Pay	:	Rs.9300-34800(PB-2) Grade Pay Rs. 4600/-
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.
7.	Age limit for direct recruits	:	Not Applicable.
8.	Educational and other qualifications prescribed for direct recruits	:	Not Applicable.

9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees. : Not Applicable.
10. Period of probation, if any : Not Applicable.
11. Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods : By Promotion failing which by deputation.
12. In case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made : Promotion from the post of Technical Officer/Junior Scientific Officer of the Department of Science & Technology with 5 years of regular service in the grade.
- Deputation :-** Officials of Lakshadweep Administration; failing which officials of other Central/State/Union Territory Government
- (a) holding analogous posts on regular basis in the Pay Band Rs. 9300-34800 (PB-2) and Grade Pay Rs. 4600/-
- (b) holding in the post in the Pay Band Rs. 9300-34800 (PB-2) and Grade Pay of Rs. 4200/- with 5 (five) years regular service and Science background.
13. If a Departmental Promotion Committee exists, what is its composition : 1. Secretary (S&T)/Collector-cum-Development Commissioner - Chairman  
2. Director, Science & Technology - Member  
3. Conservator of Forests/Deputy Conservator of Forests - Member  
4. Director (Services) - Member
14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment : Not Applicable.

## SCHEDULE - II

1.	Name of Post	:	Scientist.
2.	No. of Posts	:	3(Three) ( 2009)*. * Subject to variation dependent on workload.
3.	Classification	:	Central Civil Services Group 'B' (Gazetted, Non-Ministerial)
4.	Pay Band and Grade Pay/ Scale of Pay	:	Rs.9300-34800(PB-2) Grade Pay Rs. 4600/-
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.
7.	Age limit for direct recruits	:	Between 18-30 years. Upper age limit relaxable to Government Servants/Ex-Serviceman/Physically Handicapped/Compassionate appointment etc. and other special Categories of persons in accordance with instructions or orders issued by the Central Government from time to time.
			<b>Note :</b> The crucial date for determining the age limit mentioned in col.7 will in each case be the last date of receipt of the application prescribed in the notification.
8.	Educational and other qualifications prescribed for direct recruits	:	Postgraduate Degree in any branch of Science <b>with at least a second class</b> from a Govt. Recognized University or equivalent and 3 years experience in the research field in Govt/recognized/reputed institutions.
			<b>Desirable :-</b> a. Ph.D/M. Phil in Science subject. b. Research experience on topics in Lakshadweep.
9.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees	:	Not Applicable.
10.	Period of probation, if any	:	Two years for direct recruitment.

11. Method of recruitment, whether by direct recruitment or by promotion or by deputation / absorption and percentage of the posts to be filled by various methods : 33.3 % (1/3) by promotion and 66.7% (2/3) by direct recruitment failing which by deputation.
12. In case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made : Promotion from the post of Technical Officer /Junior Scientific Officer of the Department of Science & Technology with 5 years of regular service in the grade possessing education qualification in Col. No. 8.
- Deputation :-** Officials of Lakshadweep Administration, failing which officials of other Central/State/Union Territory Government
- (a) holding analogous posts on regular basis in the Pay Band Rs. 9300-34800 (PB-2) and Grade Pay Rs. 4600/-
- (b) holding in the post in the Pay Band Rs. 9300-34800 (PB-2) and Grade Pay of Rs. 4200/- with 5 (five) years regular service possessing education qualification in Col. No. 8.
13. If a Departmental Promotion Committee exists, what is its composition : 1. Secretary (S&T)/Collector-cum-Development Commissioner - Chairman
2. Director, Science & Technology - Member
3. Conservator of Forests/Deputy Conservator of Forests - Member
4. Director (Services) - Member.
14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment : Not Applicable.

Sd/-

(DR. M.S. SAYED ISMAIL KOYA)

Director.

ADMINISTRATION OF THE  
UNION TERRITORY OF LAKSHADWEEP  
( DEPARTMENT OF SCIENCE & TECHNOLOGY )

Kavaratti Island,  
Dated : 23-04-2010.

**NOTIFICATION**

**F.No.1/2/2010-S & T (2) :-** In exercise of the powers conferred by Notification F. No. 2/7/63- LMA, dated 4<sup>th</sup> February, 1963 of the Government of India, Ministry of Home Affairs and O.M. F. No. AB 14017/61/2008 -Estt (RR) dated 24.3.2009 of Government of India, Ministry of Personnel and Public Grievances and Pension, Department of Personnel and Training, the Administrator, Union Territory of Lakshadweep hereby makes the following rules regulating the method of recruitment for the Posts of Senior Chemist, Senior Lab Technician, Chemist, Technical Assistant (Electrical), Technical Assistant (Electronics), Technical Assistant (Mechanical), Librarian, Laboratory Assistant, Mechanic Grade 'B' and Library Attendant in the Department of Science and Technology under the Administration of the Union Territory of Lakshadweep namely :-

**1. Short Title and Commencement :-** (1) These Rules may be called the Lakshadweep Administration Department of Science and Technology ( Group 'B' and 'C' Scientific/Technical Non- Ministerial Posts) Recruitment Rules, 2009.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of Posts, Classification and Scale of Pay :-** The number of posts, and their classification and scale of pay attached thereto shall be as specified in column (2) to (4) of the Schedules I to X annexed to these Rules.

**3. Method of Recruitment, Age Limit and Qualifications etc. :-** The method of recruitment to the said posts, age limit, qualification and other matters relating thereto shall be as specified in column (5) to(14) of the said Schedule aforesaid.

**4. Disqualification :-** No person,-

- (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and that there are grounds for so doing, exempt any person from the operation of these rules.

**5. Power to Relax :-** Where the Administrator, Union Territory of Lakshadweep, is of the opinion that it is necessary or expedient so to do, he may, by order, for reasons to be recorded in writing relax any of the provisions of these Rules, with respect to any class or category of persons, except rule 4 of these rules.

**6. Savings :-** Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government, from time to time in this regard.

This issues with the approval of the Administrator vide Diary No. 1551 dated 23-04-2010.

Sd/-  
(DR. M.S. SAYED ISMAIL KOYA)  
Director.

### SCHEDULE - I

1.	Name of Post	:	Senior Chemist.
2.	No. of Posts	:	1(One) ( 2009)*. * Subject to variation dependent on workload.
3.	Classification	:	Central Civil Services Group 'B' (Non-Gazetted, Non-Ministerial) .
4.	Pay Band and Grade Pay/ Scale of Pay	:	Rs.9300-34800(PB-2) Grade Pay Rs. 4200/-
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.
7.	Age limit for direct recruits	:	Not Applicable.
8.	Educational and other qualifications prescribed for direct recruits	:	Not Applicable.
9.	Whether age and educational qualifications prescribed for the direct recruits will apply in the case of promotees	:	Not Applicable.
10.	Period of probation, if any	:	Not Applicable.

11. Method of recruitment, whether by direct recruitment or by promotion or by deputation/ absorption and percentage of the posts to be filled by various methods : By Promotion failing which by deputation.
12. In case of recruitment by promotion/deputation/absorption, grades from which promotion/ deputation/ absorption to be made : **Promotion :-** From the post of Chemist/ Junior Scientific Assistant of the Department of Science & Technology with 6 years of regular service in the grade.
- Deputation :-** Officials of Lakshadweep Administration, failing which officials of other Central/State/Union Territory Government
- (a) holding analogues posts on regular basis in the Pay Band Rs. 9300 - 34800 (PB-2) and Grade Pay Rs. 4200/-
- (b) holding in the post in the Pay Band and Grade Pay of Rs. 5200-20200 (PB-1) 2800/- with 6 (six) years regular service and any branch of Chemistry background
13. If a Departmental Promotion Committee exists, what is its composition : 1. Secretary (S&T) / Collector-cum- Development Commissioner - Chairman
2. Director, Science & Technology - Member
3. Conservator of Forests/Deputy Conservator of Forests - Member
4. Director (Services) - Member.
14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment : Not Applicable.

## SCHEDULE - II

1. Name of Post : Senior Lab Technician.
2. No. of Posts : 1(One) ( 2009)\*. \* Subject to variation dependent on workload.
3. Classification : Central Civil Services Group 'B' (Non-Gazetted, Non-Ministerial) .
4. Pay Band and Grade Pay/ Scale of Pay : Rs.9300-34800(PB-2) Grade Pay Rs. 4200/-

- |     |  |   |   |
|-----|--|---|---|
| 5.  | Whether selection post or non-selection post   | : | Not Applicable.   |
| 6.  | Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972  | : | Not Applicable.   |
| 7.  | Age limit for direct recruits  | : | Not Applicable.   |
| 8.  | Educational and other qualifications prescribed for direct recruits  | : | Not Applicable.   |
| 9.  | Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees  | : | Not Applicable.   |
| 10. | Period of probation, if any  | : | Not Applicable.   |
| 11. | Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods | : | By Promotion failing which by deputation.   |
| 12. | In case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/ absorption to be made                                     | : | Promotion from the post of Lab Technician of the Department of Science & Technology with 6 years regular service in the grade.<br><br><b>Deputation :</b> Officials of Lakshadweep Administration; failing which Officials of other Central / State / Union Territory Government<br><br>(a) holding analogous posts on regular basis in the Pay Band Rs. 9300-34800 (PB-2) and Grade Pay Rs. 4200/- |
| 13. | If a Departmental Promotion Committee exists, what is its composition  | : | 1. Secretary (S&T)/ Collector-cum-Development Commissioner - Chairman<br><br>2. Director, Science & Technology - Member<br><br>3. Conservator of Forests/Deputy Conservator of Forests - Member<br><br>4. Director (Services) - Member  |
| 14. | Circumstances in which Union Public Service Commission is to be consulted in making recruitment  | : | Not Applicable.   |

## SCHEDULE - III

1.	Name of Post	:	<b>Chemist.</b>
2.	No. of Posts	:	1(One). ( Subject to variation dependent on workload).
3.	Classification	:	Central Civil Services Group 'C' (Non-Gazetted, Non-Ministerial).
4.	Pay Band and Grade Pay/ Scale of Pay	:	Rs5200-20200(PB-1) Grade Pay Rs. 2800/-
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.
7.	Age limit for direct recruits	:	Between 18-30 years. Upper age limit relaxable to Government Servants/ Ex-Serviceman/Physically Handicapped/ Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.  <b>Note :</b> The crucial date for determining the age limit mentioned in col.7 will in each case be the last date of receipt of the application prescribed in the notification.
8.	Educational qualifications prescribed for direct recruits	:	Graduation in any branch of Chemistry or Microbiology from a Govt. Recognized University or equivalent.
9.	Whether age and educational qualifications prescribed for the direct recruits will apply in the case of promotees	:	Not Applicable.
10.	Period of probation, if any	:	Two years for direct recruits.
11.	Method of recruitment, whether by direct recruitment or by promotion or by deputation/ absorption and percentage of the posts to be filled by various methods	:	Direct recruitment failing which by deputation.

12. In case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/ absorption to be made
- Deputation :** Officials of the Union Territory of Lakshadweep Administration; failing which Officials of other Central/ State / Union Territory Government
- a) holding analogous posts on regular basis in the Pay Band and Grade Pay Rs. 5200-20200 (PB-1) 2800/-.
- (b) possessing education qualification in Col.No.8.
13. If any DPC / Selection Committee exists, what is its composition
1. Secretary (S&T)/Collector-cum-Development Commissioner - Chairman
2. Director, Science & Technology - Member
3. Conservator of Forests/Deputy Conservator of Forest - Member
4. Director (Services) - Member.
14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment
- Not Applicable.

**SCHEDULE - IV**

1. Name of Post : **Technical Assistant (Electrical).**
2. No. of Posts : 1(One) ( 2009)\*. \* Subject to variation dependent on workload.
3. Classification : Central Civil Services Group 'C' (Non-Gazetted, Non-Ministerial)
4. Pay Band and Grade Pay/ Scale of Pay : Rs.5200-20200(PB-1) Grade Pay Rs.2800/-
5. Whether selection post or non-selection post : Not Applicable.
6. Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972 : Not Applicable.
7. Age limit for direct recruits : Between 18-30 years. Upper age limit relaxable to Government Servants/Ex-Serviceman/Physically Handicapped/ Compassionate appointment etc. and other special categories of persons in accordance

with instructions or orders issued by the Central Government from time to time

**Note :** The crucial date for determining the age limit mentioned in col.7 will in each case be the last date of receipt of the application prescribed in the notification.

8. Educational and other qualifications prescribed for the direct recruits : Degree in Electrical/Electrical & Electronics Engineering from a Govt. recognized Institution or equivalent.

OR

Diploma in Electrical/ Electrical & Electronics Engineering from a Govt. recognized Institution or equivalent with 3 years experience in similar field from Govt. recognized agency/institution.

9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not Applicable.

10. Period of probation, if any : Two years for direct recruitment.

11. Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods : Direct recruitment, failing which by deputation

12. In the case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made : **Deputation :** Officials of Lakshadweep Administration failing which from other Central/ State & U. T. Governments

(a) holding analogous posts on regular basis in the Pay Band and Grade Pay of Rs. 5200-20200 (PB-1) Rs. 2800/-

(b) possessing qualifications at Column No.8.

13. If a Departmental Promotion Committee exists, what is its composition :
1. Secretary (S&T) /Collector-cum-Development Commissioner - Chairman
  2. Director, Science & Technology - Member
  3. Conservator of Forests/Deputy Conservator of Forests - Member
  4. Director (Services) - Member.

14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment : Not Applicable.

**SCHEDULE - V**

1. Name of Post : **Technical Assistant (Electronics).**
2. No. of Posts : 1(One) ( 2009)\*. \* Subject to variation dependent on workload.
3. Classification : Central Civil Services Group 'C' (Non-Gazetted, Non-Ministerial) .
4. Pay Band and Grade Pay/ Scale of Pay : Rs5200-20200(PB-1) Grade Pay Rs. 2800/-
5. Whether selection post or non-selection post : Not Applicable.
6. Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972 : Not Applicable.
7. Age limit for direct recruits : Between 18-30 years. Upper age limit relaxable to Government Servants/Ex-Serviceman/Physically Handicapped/Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.  
**Note :** The crucial date for determining the age limit mentioned in col.7 will in each case be the last date of receipt of the application prescribed in the notification.
8. Educational and other qualifications prescribed for the direct recruits : Degree in Electrical/Electronics/Electronics and Communication Engineering from a Govt. recognized Institution or equivalent.  
**OR**  
Diploma in Electrical/Electronics/Electronics and Communication Engineering from a Govt. recognized Institution or equivalent with 3 years experience in similar field from Govt. recognized agency/institution.
9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not Applicable.

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THE LAKSHADWEEP GAZETTE EXTRAORDINARY

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|-----|--|---|--|
| 10. | Period of probation, if any  | : | Two years for direct recruitment.  |
| 11. | Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods | : | Direct recruitment, failing which by deputation.   |
| 12. | In the case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made                                  | : | <p><b>Deputation :</b> Officials of Lakshadweep Administration; failing which from other Central/ State &amp; U. T. Governments.</p> <p>(a) holding analogous posts on regular basis in the Pay Band and Grade Pay of Rs. 5200-20200 (PB-1) 2800/-.</p> <p>(b) possessing qualifications at Column No.8.</p> |
| 13. | If a Departmental Promotion Committee exists, what is its composition  | : | <p>1. Secretary (S&amp;T) / Collector-cum-Development Commissioner - Chairman</p> <p>2. Director, Science &amp; Technology - Member</p> <p>3. Conservator of Forests/Deputy Conservator of Forests - Member</p> <p>4. Director (Services) - Member.</p>  |
| 14. | Circumstances in which Union Public Service Commission is to be consulted in making recruitment  | : | Not Applicable   |

#### SCHEDULE - VI

- |    |   |   |   |
|----|---|---|---|
| 1. | Name of Post  | : | <b>Technical Assistant (Mechanical).</b>                          |
| 2. | No. of Posts  | : | 1(One) (2009)*. * Subject to variation dependent on workload.     |
| 3. | Classification  | : | Central Civil Services Group 'C' (Non-Gazetted, Non-Ministerial). |
| 4. | Pay Band and Grade Pay/Scale of Pay   | : | Rs. 5200-20200(PB-1) Grade Pay Rs.2800/-.                         |
| 5. | Whether selection post or non-selection post  | : | Not Applicable.   |
| 6. | Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972 | : | Not Applicable.   |

7. Age limit for direct recruits : Between 18-30 years. Upper age limit relaxable to Government Servants/Ex-Serviceman/Physically Handicapped/Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.
- Note :** The crucial date for determining the age limit mentioned in col.7 (recruitment through District Employment Exchange) will in each case be the last date of receipt of the application prescribed in the notification.
8. Educational and other qualifications prescribed for direct recruits : Degree in Mechanical Engineering from a Govt. recognized Institution or equivalent.
- OR
- Diploma in Mechanical Engineering from a Govt. recognized Institution or equivalent with 3 years experience in similar field from Govt. recognized agency/institution.
9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not Applicable.
10. Period of probation, if any : Two years for direct recruitment.
11. Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods : Direct recruitment, failing which by deputation.
12. In case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made : **Deputation :** Officials of Lakshadweep Administration; failing which from other Central/ State & Union Territory Governments
- (a) holding analogous posts on regular basis in the Pay Band and Grade Pay of Rs. 5200-20200 (PB-1) 2800/-.
- b) possessing qualifications at Column No.8.

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THE LAKSHADWEEP GAZETTE EXTRAORDINARY

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|-----|---|---|---|
| 13. | If a Departmental Promotion Committee exists, what is its composition                           | : | 1. Secretary (S&T) / Collector-cum-Development Commissioner - Chairman<br>2. Director, Science & Technology -Member<br>3. Conservator of Forests/Deputy Conservator of Forests - Member<br>4. Director (Services) - Member. |
| 14. | Circumstances in which Union Public Service Commission is to be consulted in making recruitment | : | Not Applicable  |

### SCHEDULE -VII

- |    |   |   |   |
|----|---|---|---|
| 1. | Name of Post  | : | <b>Librarian.</b>   |
| 2. | No. of Posts  | : | 1(One) ( 2009)*. * Subject to variation dependent on workload.  |
| 3. | Classification  | : | Central Civil Services Group 'C' (Non-Gazetted, Non-Ministerial).   |
| 4. | Pay Band and Grade Pay/ Scale of Pay  | : | Rs. 5200-20200 (PB-1) Grade Pay Rs. 2800/-.   |
| 5. | Whether selection post or non-selection post  | : | Not Applicable.   |
| 6. | Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972 | : | Not Applicable.   |
| 7. | Age limit for direct recruits   | : | Between 18-30 years. Upper age limit relaxable to Government Servants/Ex-Serviceman/Physically Handicapped/Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time. |
|    |   |   | <p><b>Note :</b> The crucial date for determining the age limit mentioned in col.7 will in each case be the last date of receipt of the application prescribed in the notification.</p>   |
| 8. | Educational and other qualifications prescribed for direct recruits                                 | : | Bachelor of Library and Information Science from a Govt. recognized University or equivalent.   |

9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not Applicable.
10. Period of probation, if any : Two years for direct recruitment.
11. Method of recruitment, whether by direct recruitment or by promotion or by deputation / absorption and percentage of the posts to be filled by various methods : Direct recruitment, failing which by deputation.
12. In the case of recruitment by promotion/deputation/absorption, grades from which promotion/ deputation/ absorption to be made : **Deputation** : Officials of Lakshadweep Administration; failing which from other Central/ State & U. T. Governments  
(a) holding analogous posts on regular basis in the Pay Band and Grade Pay of Rs. 5200-20200 (PB-1) 2800/-.  
b) possessing qualifications at Column No.8.
13. If a Departmental Promotion Committee exists, what is its composition : 1. Secretary (S&T) / Collector-cum-Development Commission - Chairman  
2. Director, Science & Technology - Member  
3. Conservator of Forests/Deputy Conservator of Forests - Member  
4. Director (Services) - Member.
14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment : Not Applicable.

**SCHEDULE -VIII**

1. Name of Post : **Laboratory Assistant.**
2. No. of Posts : 3(Three) ( 2009)\*. \* Subject to variation dependent on workload.
3. Classification : Central Civil Services Group 'C' (Non-Gazetted, Non-Ministerial) .

4.	Pay Band and Grade Pay / Scale of Pay	:	Rs. 5200-20200(PB-1) Grade Pay Rs. 2400/-
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.
7.	Age limit for direct recruits	:	Between 18-30 years. Upper age limit relaxable to Government Servants/Ex-Serviceman/Physically Handicapped/Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.
<p><b>Note :</b> The crucial date for determining the age limit mentioned in col.7 will in each case be the last date of receipt of the application prescribed in the notification.</p>			
8.	Educational qualifications prescribed for direct recruitment	:	Pre-Degree / XII Standard pass in Science stream.
9.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees	:	Not Applicable.
10.	Period of probation	:	Two years for direct-recruits.
11.	Method of recruitment	:	66.7% (2/3) by promotion and 33.3% (1/3) by direct recruitment, failing which by deputation.
12.	In case of recruitment by promotion/deputation/absorption	:	Promotion from the post of Junior Laboratory Assistant of the Department of Science & Technology/ Lakshadweep Pollution Control Committee with eight years experience.
<p><b>Deputation :</b> Officials of Lakshadweep Administration; failing which Officials or other Central/State/U. T. Government</p> <p>a) holding analogous posts on regular basis in the Pay Band and Grade Pay of Rs. 5200-20200 (PB-1) 2400/-</p>			

- b) possessing Education qualifications in Column No.8.
13. If any DPC/Selection Committee exists, what is its composition :
1. Secretary (S&T) / Collector-cum-Development Commissioner - Chairman
  2. Director, Science & Technology - Member
  3. Conservator of Forests/Deputy Conservator of Forests - Member
  4. Director (Services) - Member.
14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment :
- Not Applicable.

**SCHEDULE -IX**

1. Name of Post : Mechanic Grade 'B'.
2. No. of Posts : 2(Two). Subject to variation dependent on workload.
3. Classification : Central Civil Services Group 'C' (Non-Gazetted, Non-Ministerial).
4. Pay Band and Grade Pay/Scale of Pay : Rs. 5200-20200(PB-1) Grade Pay Rs.1900/-
5. Whether selection post or non-selection post : Not Applicable.
6. Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972 : Not Applicable.
7. Age limit for direct recruits : Between 18-30 years. Upper age limit relaxable to Government Servants/Ex-Serviceman/Physically Handicapped/Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.

**Note :** The crucial date for determining the age limit mentioned in col.7 will in each case, be the last date of receipt of the application prescribed in the notification.

8. Educational qualifications prescribed for direct recruitment : SSLC/Matriculation or equivalent with ITI certificate in Diesel Mechanic/ Turner/Fitter/Welder-cum-Fitter/Marine Mechanics/General Mechanics with 2 years experience in the field from a Govt. recognized agency/institution.
- OR
- Certificate holder of the Shore Mechanic Course of CIFNET with one year experience in the field from a Govt. recognized agency/ institution.
9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not Applicable.
10. Period of probation : Two years for direct recruits.
11. Method of recruitment : By direct recruitment, failing which by deputation.
12. In the case of recruitment by promotion/deputation/absorption, grades from which promotion/ deputation/ absorption to be made : **Deputation** : Officials of Lakshadweep Administration; failing which Officials or other Central/ State/Union Territory Government
- a) holding analogous posts on regular basis in the Pay Band and Grade Pay of Rs. 5200-20200 (PB-1)1900/-
- b) possessing Education qualifications in Column No.8.
13. If any DPC / Selection Committee exists, what is its composition : 1. Secretary (S&T) / Collector-cum-Development Commissioner - Chairman
2. Director, Science & Technology - Member
3. Conservator of Forest/ Deputy Conservator of Forest - Member
4. Director (Services) - Member.
14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment : Not Applicable.



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ADMINISTRATION OF THE  
UNION TERRITORY OF LAKSHADWEEP  
(DEPARTMENT OF SCIENCE & TECHNOLOGY)

Kavaratti Island,  
Dated : 13-11-2009.

## NOTIFICATION

**F. No. 1/2/2002-S&T :-** In exercise of the powers conferred by Notification F. No. 2/7/63-LMA, dated 4<sup>th</sup> February, 1963 of the Government of India, Ministry of Home Affairs, and O. M. F. No. AB 14017/61/2008-Estt (RR) dated 24-3-2009 of Government of India, Ministry of Personnel and Public Grievances and Pension, Department of Personnel and Training and in supersession of the Rules relating to Recruitment for the posts of Lakshadweep Science & Technology Department ( Group B, C & D Technical Posts). Recruitment Rules published vide Notification F. No. 2/1/98-ST & E dated 14-12-1998, F. No. 15/4/1997 S&T Vol. II dated 5-4-2003 and F. No. 1/2/2002 S&T dated 10-10-2005 except in respect of things done or omitted to be done before such supersession, the Administrator, Union Territory of Lakshadweep hereby makes the following rules regulating the method of recruitment for the Posts of Junior Scientific Officer/ Technical Officer, Technical Assistant, Junior Scientific Assistant, Lab Technician, Junior Laboratory Assistant, Field Attendant, Lab Attender and Helper in the Department of Science and Technology under the Administration of the Union Territory of Lakshadweep namely :-

**1. Short Title and Commencement :-** (i) These Rules may be called the Lakshadweep Administration Department of Science & Technology (Group ' B ' and ' C ' Scientific/Technical Non-Ministerial Posts) Recruitment Rules, 2009.

(ii) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of Posts, Classification and Scale of Pay :-** The number of posts, and their classification and scale of pay attached thereto shall be as specified in the column (2) to (4) of the Schedules I to VI annexed to these Rules.

**3. Method of Recruitment, Age Limit, and Other Qualifications etc :-** The method of recruitment to the said posts, age limit, qualification and other matters relating thereto shall be as specified in columns (5) to (14) of the said Schedule aforesaid.

**4. Disqualification :-** No person,

- (a) Who has entered into or contracted a marriage with a person having a spouse living or  
 (b) Who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rules.

**5. Power to Relax :-** Where the Administrator, Union Territory of Lakshadweep is of the opinion that it is necessary or expedient so to do, he may, by order, for reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons except rule 4 of these Rules.

**6. Savings :-** Nothing in these Rules shall affect reservation, relaxation of age limit and other concessions required to be provided for candidates belonging to the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government, from time to time in this regard.

This issues with the approval of Administrator vide Diary No. 3774 dated 11-11-2009.

Sd/-  
 (Dr. M. S. SAYED ISMAIL KOYA)  
 Director.

**SCHEDULE - I**

1.	Name of Post	:	Junior Scientific Officer/Technical Officer.
2.	No. of Posts	:	2 ( 2009)* (*Subject to variation dependent on workload).
3.	Classification	:	Central Civil Services Group ' B ' ( Non-Gazetted) (Non-Ministerial).
4.	Scale of Pay	:	Rs. 9300-34800 (PB-2) Grade Pay Rs. 4200/-.
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.

7. Age limit for direct recruits : Between 18-30 years. Upper age limit relaxable to Government Servants/ Ex-Servicemen/Physically Handicapped/ Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.
- Note :-** The crucial date for determining the age limit mentioned in col. 7 (recruitment through District Employment Exchange) will in each case, be the last date upto which the Employment Exchange is asked to submit the names.
8. Educational and other qualifications prescribed for the direct recruits : Postgraduate degree in Science/ Postgraduate Diploma in Fisheries Science with at least a second class.
9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not Applicable.
10. Period of probation, if any : Two years for direct recruitment.
11. Method of recruitment whether by direct recruitment or by promotion or by deputation/ absorption and percentage of the posts to be filled by various methods : 50% by promotion, 50% by direct recruitment.
12. In the case of recruitment by promotion/deputation/absorption, grades from which promotion/ deputation/absorption to be made : Promotion from the post of Technical Assistant/Junior Scientific Assistant of the Department of Science & Technology with six years of regular service in the grade.
13. If a Departmental Promotion Committee exists, what is its composition :
- |   |   |          |
|---|---|----------|
| 1. Collector-cum-Development Commissioner | - | Chairman |
| 2. Director, Science & Technology         | - | Member   |
| 3. Deputy Conservator of Forests          | - | Member   |
| 4. Director ( Services)                   | - | Member.  |

14. Circumstances in which UPSC is to be consulted in making recruitment : Not Applicable.

Sd/-

(Dr. M. S. SAYED ISMAIL KOYA)  
Director,

**SCHEDULE - II**

1. Name of Post : Technical Assistant.
2. No. of Posts : 3 (Three) (2000)\* (\*Subject to variation dependent on workload).
3. Classification : Central Civil Services Group 'C'  
(Non-Gazetted) (Non-Ministerial).
4. Scale of Pay : Rs. 5200-20200 (PB-1)+ GP-Rs. 2800/-.
5. Whether selection post or non-selection post : Not Applicable.
6. Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972 : Not Applicable.
7. Age limit for direct recruits : Between 18-30 years. Upper age limit relaxable to Government Servants/ Ex-Servicemen/Physically Handicapped/ Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.
- Note :-** The crucial date for determining the age limit mentioned in col. 7 (recruitment through District Employment Exchange) will in each case, be the last date upto which the Employment Exchange is asked to submit the names.
8. Educational and other qualifications prescribed for the direct recruits : Graduate Degree in Bachelor of Science from a recognized University or equivalent.

9. Whether age and educational qualification prescribed for direct recruits will apply in the case of promotees : Not Applicable.
10. Period of probation, if any : Two years for direct recruitment.
11. Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods : Direct recruitment failing which by deputation.
12. In the case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made : **Deputation** : Officials of Lakshadweep Administration; failing which officials or other Central/State/U. T. Government  
(a) Holding analogous posts on regular basis;  
(b) Possessing Educational qualifications in Col. No. 8.
13. If a Departmental Promotion Committee exists, what is its composition :  
1. Collector-cum-Development Commissioner - Chairman  
2. Director, Science & Technology - Member  
3. Deputy Conservator of Forests - Member  
4. Director ( Services) - Member.
14. Circumstances in which UPSC is to be consulted in making recruitment : Not Applicable.

Sd/-

( Dr. M. S. SAYED ISMAIL KOYA )

Director.

**SCHEDULE - III**

1. Name of Post : Junior Scientific Assistant.
2. No. of Posts : 1 ( One ) ( Subject to variation dependent on workload ).
3. Classification : Central Civil Services Group ' C ' ( Non-Gazetted ) ( Non-Ministerial ).

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4.	Scale of Pay	:	Rs. 2200-26700 (PB-1)+ GP-Rs. 2800/-.
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.
7.	Age limit for direct recruits	:	Between 18-30 years. Upper age limit relaxable to Government Servants/ Ex-Servicemen/Physically Handicapped/ Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.
			<p><b>Note :-</b> The crucial date for determining the age limit mentioned in col. 7 (recruitment through District Employment Exchange) will in each case, be the last date upto which the Employment Exchange is asked to submit the names.</p>
8.	Educational and other qualifications prescribed for the direct recruitment	:	Graduation in Chemistry.
9.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees	:	Not Applicable.
10.	Period of probation, if any	:	Two years for direct recruits.
11.	Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods	:	Direct recruitment failing which by deputation.
12.	In the case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made	:	<p><b>Deputation :</b> Officials of the Union Territory of Lakshadweep Administration, failing which officials of other Central/ State, UT Government.</p> <p>(a) Holding analogous posts on regular basis;</p> <p>(b) Possessing Educational qualifications in Col. No. 8.</p>

13. If a Departmental Promotion Committee exists, what is its composition :
- |   |   |          |
|---|---|----------|
| 1. Collector-cum-Development Commissioner | - | Chairman |
| 2. Director, Science & Technology         | - | Member   |
| 3. Deputy Conservator of Forests          | - | Member   |
| 4. Director ( Services)                   | - | Member.  |
14. Circumstances in which UPSC is to be consulted in making recruitment :
- Not Applicable.

Sd/-

( Dr. M. S. SAYED ISMAIL KOYA )

Director.

**SCHEDULE - IV**

- |  |   |   |
|--|---|---|
| 1. Name of Post  | : | Lab Technician.   |
| 2. No. of Posts  | : | ( One ) ( 2009)* (Subject to variation dependent on workload).  |
| 3. Classification  | : | Central Civil Services Group ' C ' ( Non-Gazetted ) ( Non-Ministerial).   |
| 4. Scale of Pay  | : | Rs. 5200-20200 (PB-1)+ GP-Rs. 2800/-.   |
| 5. Whether selection post or non-selection post  | : | Not Applicable.   |
| 6. Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972 | : | Not Applicable.   |
| 7. Age limit for direct recruits   | : | Between 18-30 years. Upper age limit relaxable to Government Servants/ Ex-Servicemen/Physically Handicapped/ Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time. |

**Note :-** The crucial date for determining the age limit mentioned in col. 7 ( recruitment through District Employment Exchange) will in each case, be the last date upto which the Employment Exchange is asked to submit the names.

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8. Educational and other qualifications prescribed for the direct recruits : A pass in B.Sc. Degree in Medical Laboratory Technology/B. Sc. Degree in Microbiology from a Govt. Recognized University or equivalent.
9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not Applicable.
10. Period of probation, if any : Two years for direct recruitment.
11. Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods : Direct recruitment failing which by deputation
12. In the case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made : **Deputation** : Officials of Lakshadweep Administration; failing which from other Central/State and UT Governments.  
(a) Holding analogous posts on regular basis;  
(b) Possessing educational qualifications in Col. No. 8.
13. If a Departmental Promotion Committee exists, what is its composition : 

1. Collector-cum-Development Commissioner	-	Chairman
2. Director, Science & Technology	-	Member
3. Deputy Conservator of Forests	-	Member
4. Director ( Services)	-	Member.
14. Circumstances in which UPSC is to be consulted in making recruitment : Not Applicable.

Sd/-

(Dr. M. S. SAYED ISMAIL KOYA)  
Director.

## SCHEDULE - V

1.	Name of Post	:	Junior Laboratory Assistant.
2.	No. of Posts	:	2 (two) (Subject to variation dependent on workload).
3.	Classification	:	Central Civil Services Group 'C' (Non-Gazetted) (Non-Ministerial).
4.	Scale of Pay	:	Rs. 5200-20200 (PB-1)+ GP-Rs. 1900/-.
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.
7.	Age limit for direct recruits	:	Between 18-30 years. Upper age limit relaxable to Government Servants/ Ex-Servicemen/Physically Handicapped/ Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.
			<b>Note :-</b> The crucial date for determining the age limit mentioned in col. 7 (recruitment through District Employment Exchange) will in each case, be the last date upto which the Employment Exchange is asked to submit the names.
8.	Educational and other qualifications prescribed for the direct recruitment	:	Pre-Degree / XII standard pass with Science Subject.
9.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees	:	Not Applicable.
10.	Period of probation, if any	:	Two years for direct recruits.
11.	Method of recruitment	:	50% by direct recruitment 50% by promotion.

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12. In the case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made : Promotion from the post of Field Attendant of the Lakshadweep Pollution Control Committee with five years experience failing which promotion from the post of Lab Attendant/Helper of Department of Science & Technology with Six years experience and as per qualification Col. 8.
13. If a Departmental Promotion Committee exists, what is its composition :  
 1. Collector-cum-Development Commissioner - Chairman  
 2. Director, Science & Technology - Member  
 3. Deputy Conservator of Forests - Member  
 4. Director ( Services) - Member.
14. Circumstances in which UPSC is to be consulted in making recruitment : Not Applicable.

Sd/-

(Dr. M. S. SAYED ISMAIL KOYA)

Director.

## SCHEDULE - VI

1. Name of Post : Multi-Skilled Employees.  
**Note :-** Incumbents working against the post of Field Attendant (2) Lab Attender (1) Helper (5) are interchangeable.
2. No. of Posts : 8 ( eight) (2009 \* (Subject to variation dependent on workload).
3. Classification : Central Civil Services Group ' C ' ( Non-Gazetted) (Non-Ministerial).
4. Scale of Pay : Rs. 5200-20200 (PB1)+ GP-Rs. 1800/-.
5. Whether selection post or non-selection post : Not Applicable
6. Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972 : Not Applicable

7. Age limit for direct recruits : Between 18-30 years. Upper age limit relaxable to Government Servants/ Ex-Servicemen/Physically Handicapped/ Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.  
**Note :** The crucial date for determining the age limit mentioned in Col. 7 ( recruitment through District Employment Exchange) will in each case, be the last date upto which the Employment Exchange is asked to submit the names.
8. Educational and other qualifications prescribed for the direct recruits : Matriculation or equivalent.  
**Note :** The present incumbent working in Group D post as mentioned in at Col. 1 of the Schedule are exempted from the educational qualification and age.
9. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees : Not Applicable.
10. Period of probation, if any : Two years for direct recruitment.
11. Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods : Direct recruitment / transfer.
12. In the case of recruitment by promotion/deputation/absorption, grades from which promotion/ deputation/absorption to be made : Not Applicable.
13. If a Departmental Promotion Committee exists, what is its composition :  
1. Collector-cum-Development Commissioner - Chairman  
2. Director, Science & Technology - Member  
3. Deputy Conservator of Forests - Member  
4. Director ( Services) - Member.
14. Circumstances in which UPSC is to be consulted in making recruitment : Not Applicable.

Sd/-

( Dr. M. S. SAYED ISMAIL KOYA )  
Director.



## SCHEDULE -X

1.	Name of Post	:	<b>Multi Skilled Employees</b> <b>Note :- Library Attendant.</b>
2.	No. of Posts	:	1(One) ( 2009)*. * ( Subject to variation dependent on workload.)
3.	Classification	:	Central Civil Services Group 'C' (Non-Gazetted, Non-Ministerial).
4.	Pay Band and Grade Pay/ Scale of Pay	:	Rs. 5200-20200(PB-1) Grade Pay Rs. 1800/-
5.	Whether selection post or non-selection post	:	Not Applicable.
6.	Whether benefit of added years of service admissible under Rule 30 of the CCS (Pension) Rules, 1972	:	Not Applicable.
7.	Age limit for direct recruits	:	Between 18-30 years. Upper age limit relaxable to Government Servants/Ex-Serviceman/Physically Handicapped/Compassionate appointment etc. and other special categories of persons in accordance with instructions or orders issued by the Central Government from time to time.
			<b>Note :</b> The crucial date for determining the age limit mentioned in col.7 will in each case be the last date of receipt of the application prescribed in the notification.
8.	Educational and other qualifications prescribed for direct recruits	:	SSLC / Matriculation or equivalent.
9.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees	:	Not Applicable.
10.	Period of probation, if any	:	Two years for direct recruitment.
11.	Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods	:	Direct recruitment/transfer of staff having qualification of column 8, with one year's experience in Govt. department.
12.	In the case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made	:	Not Applicable.

13. If a Departmental Promotion Committee exists, what is its composition :
1. Secretary (S&T) / Collector-cum-Development Commissioner - Chairman
  2. Director, Science & Technology - Member
  3. Conservator of Forests/Deputy Conservator of Forests - Member
  4. Director (Services) - Member.
14. Circumstances in which Union Public Service Commission is to be consulted in making recruitment :
- Not Applicable.

Sd/-  
(DR. M.S. SAYED ISMAIL KOYA)  
Director.



3339 2020

भारत सरकार GOVT OF INDIA

राज्य शासन LAKSHADWEEP ADMINISTRATION

राज्य प्रदूषण नियंत्रण समिति LAKSHADWEEP POLLUTION CONTROL COMMITTEE

विज्ञान एवं पौष्टिक विभाग DEPARTMENT OF SCIENCE &amp; TECHNOLOGY

कावराती द्वीप 682 555/ KAVARATTI ISLAND -682 555

File No: LD-03001/1/2019-LPCC-UT-LKS-Part(1)

Dated: 14.01.2020

**OFFICE ORDER**

Sub: Lakshadweep Pollution Control Committee--Reconstitution of a Technical Sub  
Committee- Regarding

Ref: Minutes of Lakshadweep Pollution Control Committee held on 01.05.2018

Sir,

The Secretary (S&T), UT of Lakshadweep and the Chairman, Lakshadweep Pollution Control Committee is pleased to reconstitute the Technical Sub Committee to Lakshadweep Pollution Control Committee with following members to advise and recommend on various statutory clearances required for undertaking environmental clearances of the projects as per relevant Acts/ Rules issued by the Central Pollution Control Board from time to time.

Dr. Sajeewan, Former Chairman, Kerala SPCB	- Chairman
Shri C.Cheryakoya, Assistant Engineer, LPWD	- Member
Shri A.I Muhsin, Scientist, Dept of S&T	- Member
Shri U Abdul Nazer, Senior Chemist, Dept of S&T	- Member

The earlier order dated 10.07.2018 is hereby cancelled and this order is issued with the approval of the Secretary, S&T and Chairman, Lakshadweep PCC vide e-Office Note #29 Dated 14.01.2020

(P. POOKOYA)

(पी. पूकोया)

Member Secretary, LPCC

सदस्य सचिव ल. प.नि.स

To

The Concerned

Copy to PA to the Chairman, LPCC for information